



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">RFA/137/2017</a> CAVT. NO. 1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/4269/2017</a> in RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/4027/2018</a> in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	<b>WITH</b> <a href="#">I.A.(Civil)/4089/2018</a> in RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3598/2022</a> in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
2	<a href="#">WP(C)/5993/2017</a> FIXED	R. VANLALCHAMI <b>Versus</b> THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
3	<a href="#">WA/23/2018</a> WITH WP(C)/338/2012 (D/O)	MOHINI GOHAIN BARUAH and ANR <b>Versus</b> DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. N DAS, GA MR. B BARUAH MS. S G BARUAH MR H K BARUAH

4	<a href="#">Cont.Cas(C)(Suo Moto)/3/2023</a>	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
	<b>WITH</b> <a href="#">WP(C)/7866/2022</a>	BISTU RAM RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/8223/2022</a>	CHUDIN MARAK AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
7	<a href="#">PIL/79/2023</a>	TAREK AKHTAR ANSARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
8	<a href="#">Cont.Cas(C)/177/2023</a> FIXED	UJJAL ROY CHOUDHURY <b>Versus</b> AVINASH P JOSHI AND ANR	MR. S BANIK MR. D. BORAH	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. D P BORAH (R-2) MR. B GOGOI MR A CHALIHA
9	<a href="#">WA/382/2023</a>	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM SC, REVENUE
10	<a href="#">I.A.(Civil)/3305/2023</a> FIXED in WA/387/2023	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WA/387/2023</a>	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
11	<a href="#">I.A.(Civil)/3515/2023</a> CAVT. NO.12792/023, B/O in WA/13976/2023	RITA RANI ROY <b>Versus</b> GEETASHREE DAS AND 6 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. S K DAS SC, N C T E MR D BARMAN SC, SEC. EDU. FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/13976/2023</a> (Filing Number)	RITA RANI ROY <b>Versus</b> GEETASHREE DAS AND 6 ORS. A	MR. I H SAIKIA	
12	<a href="#">I.A.(Civil)/3581/2023</a> in WA/397/2023	ARIF UDDIN, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/397/2023</a>	NIRON CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
13	<a href="#">I.A.(Civil)/3620/2023</a> FIXED in WA/11408/2023	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	SC, GST
	<b>WITH</b> <a href="#">WA/11408/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR. B	MR. D SAHU	
	<b>WITH</b> <a href="#">I.A.(Civil)/14788/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR. B	MR. D SAHU	

14	<a href="#">I.A.(Civil)/3718/2023</a> FIXED in WA/9988/2023 <b>WITH</b> <a href="#">WA/9988/2023</a> (Filing Number)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SUHEL ALOM CHOUDHURY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
15	<a href="#">I.A.(Civil)/3728/2023</a> FIXED in WA/14264/2023 <b>WITH</b> <a href="#">WA/14264/2023</a> (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY <b>Versus</b> SUHEL ALOM CHOUDHURY B BONANI KEMPRAI <b>Versus</b> THE CHIEF EXECUTIVE MEMBER AND 5 ORS.	MR. D NATH MR B PATHAK MR V JAMMAR MR B HAZARIKA MR. M SHARMAH	GA, ASSAM SC, NCHAC
16	<a href="#">I.A.(Civil)/3892/2023</a> in WA/9984/2023 <b>WITH</b> <a href="#">WA/9984/2023</a> (Filing Number)	THE STATE OF ASSAM AND ANR. <b>Versus</b> KASHMIRI DEKA AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR M TALUKDAR(R-1) MR. K R PATGIRI(R-1) MR G SARMA(R-1) MS. D. DEVI(R-1)
17	<a href="#">I.A.(Civil)/3893/2023</a> in WA/9985/2023 <b>WITH</b> <a href="#">WA/9985/2023</a> (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> KASHMIRI DEKA E THE STATE OF ASSAM AND ANR. <b>Versus</b> MALIN NATH AND 7 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	
18	<a href="#">I.A.(Civil)/1/2024</a> in WA/15309/2023 <b>WITH</b> <a href="#">WA/15309/2023</a> (Filing Number)	STATE OF ASSAM AND OTHERS <b>Versus</b> MALIN NATH H THE STATE OF ASSAM AND ANR. <b>Versus</b> JITU DAS AND 3 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (R-1) MR. B GOGOI (R-1)
19	<a href="#">WA/10/2024</a>	STATE OF ASSAM AND 3 ORS. <b>Versus</b> ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
20	<a href="#">WA/63/2024</a> FIXED	MANESWAR BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC
21	<a href="#">I.A.(Civil)/579/2024</a> in WA/43/2024 <b>WITH</b> <a href="#">WA/43/2024</a>	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> HASMAT KHAN AND 96 ORS	MR. R BORPUJARI MR. A BHATTACHARYYA	MR S HOQUE
22	<a href="#">WA/388/2023</a> <b>WITH</b> <a href="#">I.A.(Civil)/562/2024</a> in WA/388/2023	HASMAT KHAN AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A HIRANYA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. J ABBAS MR. H K DEKA MR. N BORUAH MR. B D DEKA	GA, ASSAM MR. N BORUAH (R4) MR. B D DEKA (R4) MR. A BHATTACHARYYA GA, ASSAM SC, REVENUE
23	<a href="#">I.A.(Civil)/780/2024</a> in WA/55/2022	THE STATE OF ASAM AND 3 ORS <b>Versus</b> HIRANYA KUMAR GOSWAMI DIPENDRA ADHIKARI <b>Versus</b> THE DEPUTY COMMISSIONER KAMRUP (METRO)	MR. R BORPUJARI MR. M U MONDAL	MR. B D DEKA GA, ASSAM

	<b>WITH</b> <a href="#">WA/55/2022</a>	THE STATE OF ASSAM, <b>Versus</b> DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
24	<a href="#">WA/355/2023</a> FIXED, CAVT./683/2023	KHUDEJA BEGUM <b>Versus</b> SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR
25	<b>WITH</b> <a href="#">WA/9937/2023</a> (Filing Number)	KHUDEJA BEGUM <b>Versus</b> SALEHA BEGUM LASKAR AND 7 ORS. H	MR. S BANIK	
	<b>WITH</b> <a href="#">I.A.(Civil)/2599/2023</a>	KHUDEJA BEGUM <b>Versus</b> SALEHA BEGUM LASKAR AND 7 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR
26	<a href="#">WA/426/2023</a>	PADUMI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS E	MR S DUTTA	SC, AG SC, SEC. EDU. SC, FINANCE
27	<a href="#">WP(C)/1414/2024</a>	SMTI MONI GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
28	<a href="#">WP(C)/1450/2024</a>	M/S VICTOR AND COMPANY AND ANR <b>Versus</b> IDBI BANK LIMITED AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
29	<a href="#">WA/460/2023</a> FIXED	MALABIKA DHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
30	<a href="#">ITA/10/2024</a>	COMMISSIONER OF INCOME TAX (TDS), NER <b>Versus</b> RAMKY ECI JV	MR. S CHETIA	
31	<a href="#">PIL/15/2024</a>	ASSAM ENVIRO-LEGAL PROTECTION SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, P W D
32	<a href="#">WA/69/2024</a>	MAMONI BORBORUAH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. B PHUKAN MR. B PHUKAN MR N M HAZARIKA MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, INDUSTRIES & COMMERCE SC, FINANCE
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
33	<a href="#">PIL/60/2021</a> FIXED	TAZUDDIN AHMED AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
34	<a href="#">PIL/54/2022</a>	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MS. D DUTTA (r-3) ASSTT.S.G.I. SC, PCB

35	<a href="#">PIL/56/2023</a>	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
36	<a href="#">PIL/63/2023</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE CHAIRMAN, THE BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM AND 5 ORS	MR. S GOGOI MR P BORBORUAH	GA, ASSAM MR B PATHAK (r-1 ) MR. P D NAIR (R1) SC, BAR COUNCIL GA, AP GA, MIZORAM GA, NAGALAND PRESIDENT G.H.C BAR ASSO.
37	<a href="#">WA/199/2023</a> FIXED	TAMIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC
38	<a href="#">WP(C)/5513/2023</a> FIXED	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND ORS.	MR. A GANGULY MR. A DHANUKA	SC, INDIAN BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/3628/2023</a> in WP(C)/5513/2023	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND 2 ORS.	MR S SARMA	SC, INDIAN BANK
39	<a href="#">WP(C)/7266/2023</a> FIXED	MD ROSIDUL ISLAM <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
40	<a href="#">WA/64/2024</a> FIXED	JAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM
41	<a href="#">WP(C)/392/2024</a> FIXED	SMT. JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
42	<a href="#">WP(C)/4429/2021</a>	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
<b>HEARING</b>				
44	<a href="#">PIL/7/2019</a> FIXED	MOHAN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI MR. A I KATHAR	GA, ASSAM SC, K A A C
45	<a href="#">WA/298/2021</a> FIXED, WITH WP(C)/7056/2013 (D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">WP(C)/5881/2015</a> B/O	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. D NATH MR. P K BORDOLOI	GA, ASSAM MR.Y DOLAY SC, J M B
<b>MOTION</b>			
2 <a href="#">WP(C)/6513/2023</a> FIXED	KALPANA MAZUMDAR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
<b>WITH</b> <a href="#">I.A.(Civil)/546/2024</a> in <a href="#">WP(C)/6513/2023</a>	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS <b>Versus</b> KALPANA MAZUMDAR AND 2 ORS	MR. P K MUNIR	MR. R MAZUMDAR
<b>WITH</b> 3 <a href="#">Cont.Cas(C)/774/2023</a>	PRABIR PAUL <b>Versus</b> BIVASH MODI	MR. B CHAKRABORTY MRS P HAZARIKA	MR. D NATH
<b>WITH</b> 4 <a href="#">WP(C)/19/2024</a>	KALPANA MAZUMDAR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
5 <a href="#">Cont.Cas(C)/133/2024</a>	LITTLE SAHARIA <b>Versus</b> PABAN KUMAR BARTHAKUR, IAS AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	
6 <a href="#">Cont.Cas(C)/135/2024</a>	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
7 <a href="#">WP(C)/805/2024</a>	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE

8	<a href="#">WP(C)/908/2024</a> FIXED	ROHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
9	<a href="#">WP(C)/1000/2024</a> FIXED	ABUL KALAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM
10	<a href="#">WP(C)/1158/2024</a> CAVT. NO.14182/023, FIXED	RAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
11	<a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
12	<a href="#">WP(C)/1401/2024</a>	PRABHAT CHANDRA NATH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	DY.S.G.I.
13	<a href="#">WP(C)/1402/2024</a>	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	DY.S.G.I.
14	<a href="#">WP(C)/1408/2024</a>	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/1412/2024</a>	PANKAJ CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM
16	<a href="#">WP(C)/1415/2024</a>	RAJAT CH. SEAL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, HEALTH
17	<a href="#">WP(C)/1416/2024</a>	SHUBOM GOALA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	DY.S.G.I.
18	<a href="#">WP(C)/1417/2024</a>	SHAHADAT HUSSAIN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM
19	<a href="#">WP(C)/1420/2024</a>	ANIL DAS AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
20	<a href="#">WP(C)/1423/2024</a>	DEEPALI RAVI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, GHC
21	<a href="#">WP(C)/1431/2024</a>	NIKHIL NATH @ NIKHIL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY S SOHAIL	SC, P H E
22	<a href="#">WP(C)/1435/2024</a>	SAJAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR	GA, ASSAM SC, WATER RESOURCE
23	<a href="#">WP(C)/1438/2024</a>	RAJU KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
24	<a href="#">WP(C)/1442/2024</a>	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM SC, HEALTH
25	<a href="#">WP(C)/1447/2024</a>	RAJINDER KUMAR BHUMBLA AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
26	<a href="#">I.A.(Civil)/660/2024</a> in WP(C)/342/2024	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI	GA, ASSAM



	<b>WITH</b> <a href="#">WP(C)/342/2024</a>	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG MR. S K MEDHI
		<b>ADMISSION</b>		
27	<a href="#">WP(C)/7499/2018</a> FIXED	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
28	<a href="#">WP(C)/3931/2021</a>	NABIN HASSAN OZAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MD S HOQUE MD A S AHMED MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	GA, ASSAM SC, PWD
29	<a href="#">WP(C)/5688/2021</a>	SANTOSH MISRA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD
30	<a href="#">WP(C)/1392/2022</a> FIXED	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE SC, SOCIAL WELFARE
31	<a href="#">WP(C)/73/2023</a> FIXED	DIPTI CHINTEY PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	
32	<a href="#">WP(C)/1646/2023</a> FIXED	SAMIRAN MEDHI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, IRRIGATION
33	<a href="#">WP(C)/3286/2023</a> FIXED	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
34	<a href="#">WP(C)/3350/2023</a> FIXED	DIPAK KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
	<b>WITH</b>			
35	<a href="#">WP(C)/244/2023</a>	NIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
36	<a href="#">WP(C)/4258/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
37	<a href="#">WP(C)/4604/2023</a> B/O	HIRANYA KUMAR DAS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
38	<a href="#">WP(C)/5656/2023</a> FIXED	BISHAL BASFORE AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A DASGUPTA MS B DAS MS. A S BAIDYA	GA, ASSAM SC, HEALTH
39	<a href="#">WP(C)/6453/2023</a> FIXED	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR D S DEKA	GA, ASSAM MR. S KAKATI (R4)
40	<a href="#">WP(C)/6946/2023</a>	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, IRRIGATION

41	<a href="#">WP(C)/7397/2023</a> FIXED	DEBEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, AG SC, FINANCE
42	<a href="#">WP(C)/5/2024</a> FIXED	FERDADUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S BORAH (SC, BTC)

**ORDERS**

43	<a href="#">Cont.Cas(C)/654/2016</a> FIXED	SRI DHIREN BORO and ANR. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)
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**WITH**

44	<a href="#">Cont.Cas(C)/658/2016</a>	BISHWAJIT DAS and 10 ORS. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
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45	<a href="#">WP(C)/3111/2020</a> FIXED	GANESH KARMAKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K PARASAR ASSTT.S.G.I.
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46	<a href="#">Cont.Cas(C)/666/2022</a> FIXED	SUCHITRA BALA ROY <b>Versus</b> M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
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47	<a href="#">I.A.(Civil)/3310/2023</a> in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS <b>Versus</b> FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
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**WITH**

[WP\(C\)/7691/2022](#)

		FORCE NO. 034500116 CT/GD PHUKAN DEORI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
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48	<a href="#">Review.Pet./23/2024</a> FIXED, IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU
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49	<a href="#">I.A.(Civil)/504/2024</a> IN WP(C)/167/2024 (D/O) in WP(C)/167/2024	SRI BICHITRA BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. A GAYAN DY.S.G.I.
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50	<a href="#">I.A.(Civil)/743/2024</a> in WP(C)/2866/2022	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
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**WITH**

[WP\(C\)/2866/2022](#)

		PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
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**HEARING**

51	<a href="#">WP(C)/6736/2022</a> FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1546/2020</a> WITH LCR	ABDUL JABBAR @ ABDUL JUBBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2 <a href="#">WP(C)/1699/2020</a> WITH LCR	AMJAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 <a href="#">WP(C)/1711/2020</a> WITH LCR 2 NOS.	JIYAUH RAHMAN @ JIABUR ROHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 <a href="#">WP(C)/2125/2020</a> WITH LCR	ABDUL MATLEB AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5 <a href="#">WP(C)/2192/2020</a> WITH LCR	BELLAL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. S ISLAM MR. M DEKA MS M DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 <a href="#">WP(C)/2377/2020</a> WITH LCR	MD. ABDUL SALAM@ MOHAMMAD SALAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 <a href="#">WP(C)/2965/2020</a> WITH LCR	MUSTT. SAFATUN NESSA @ SHOFATUN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 <a href="#">WP(C)/3158/2020</a> WITH LCR	MD. HASEN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/4653/2020</a> WITH LCR	REJAK ALI @ MD ABDUL REJAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/1434/2024</a>	MD. AMIR HAMZA @ AMIR HANDA SEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARMA MR. A JAHID MR A IKBAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1437/2024</a>	SHAJAHAN ALI @ SHAHJAHAN ALI @ SHAHJAHAN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/1444/2024</a>	MUSSTT KAD BHANU @ KADBHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS <b>ADMISSION</b>	MR. J A AHMED MR. A M ALAMAN MR. K M HASSAN MR. A S TAPADER	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
13	<a href="#">WP(C)/73/2021</a> WITH LCR	KULSHAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	<a href="#">WP(C)/170/2021</a> WITH LCR	MUSSTT REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/398/2021</a> WITH LCR	KADDUS ALI @ ABDUL KADDUS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/551/2021</a> WITH LCR	SAJIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/715/2021</a> WITH LCR	MOTIJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/791/2021</a> WITH LCR	HASMAT ALI @ HASMAT ALI MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR M HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	<a href="#">WP(C)/793/2021</a> WITH LCR	INTAJ ALI <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/843/2021</a> WITH LCR	FULJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	<a href="#">WP(C)/2359/2021</a> WITH LCR	BABLU @ BABUL @ NIBARAN SUTRADHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/5014/2021</a> WITH LCR	DALIMAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/3/2022</a> WITH LCR	MUSSTT ASHIYA KHATOON @ ASIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

24	<a href="#">WP(C)/23/2022</a> WITH LCR	LOVELY PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
25	<a href="#">WP(C)/46/2022</a> WITH LCR	RABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/70/2022</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	<a href="#">WP(C)/3634/2022</a> WITH LCR 2 FILES	MANER ALI @ MANSER ALI @ MUNURUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/6096/2022</a> WITH LCR	SULEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/6324/2022</a> WITH LCR	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. M U MAHMUD MS. L WAJEEDA BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR. M H SAIKIA MR. M H SAIKIA MR S H MAHMUD MS D DAS MR S ISLAM MR R I BHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/7812/2022</a> WITH LCR	MUSTT AMBIA BEGUM @ MUSTT AMBIA JAHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
31	<a href="#">WP(C)/7974/2022</a> WITH LCR	ANOWAR HUSSAIN @ MD. ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR A K DAS J. AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/8031/2022</a> WITH LCR	GOBINDA SAHA @ CHANDRAHAS SAHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B C DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/8171/2022</a> WITH LCR	KIMOTARA BAISHNAB@KIRANMOYEE BAISHNAB@KIMOMAYEE BAISHNAB <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/67/2023</a> WITH LCR	ASRAF ALI @ ASRAF ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/188/2023</a> WITH LCR	MD IBRAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	<a href="#">WP(C)/193/2023</a> WITH LCR	SHAIJUDDIN @ SAIJUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

37	<a href="#">WP(C)/514/2023</a> WITH LCR	KANCHAN MALA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
38	<a href="#">WP(C)/2311/2023</a> WITH LCR	SOMOTA BHANU @ MUSTT. SAMARTA BHANU @ SOMORTO BHANU @ SAMARTHA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	<a href="#">WP(C)/2872/2023</a> WITH LCR	JASNARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K C ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	<a href="#">WP(C)/3622/2023</a> WITH LCR	MD. JAYNAL ABEDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY MS N DEKARAJA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
41	<a href="#">WP(C)/3764/2023</a> WITH LCR	ZEHERUL ISLAM @ JEHERUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
42	<a href="#">WP(C)/4769/2023</a>	ASIA KHATUN @ AYESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
43	<a href="#">WP(C)/7152/2023</a> WITH LCR	SEWALI BARMAN @ SEFANI BARMAN @ SHEBALI BARMAN @ SHEFALI BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	<a href="#">WP(C)/365/2024</a> WITH LCR	JAHAR ALI @ JAHAR ALI PRAMANIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ORDERS**

45	<a href="#">I.A.(Civil)/1839/2023</a> WITH LCR, WP(C)/3115/2016 (D/O), CAVT./555/2023 in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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**WITH**

[Review.Pet./32/2022](#)

SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Arb.P./12/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	DY.S.G.I.
2 <a href="#">Cont.Cas(C)/87/2024</a>	SAFIQUL SK, <b>Versus</b> MUANTHANG TUMUNG AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
3 <a href="#">WP(C)/521/2024</a>	M/S BIVA BAKERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
4 <a href="#">WP(C)/823/2024</a> FIXED	NUR MOHAMMAD @ MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED	SC, P AND R.D. GA, ASSAM SC, IWT
5 <a href="#">WP(C)/862/2024</a> B/O	MRIDUL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. DILIP DEY	SC, CO OP GA, ASSAM
6 <a href="#">WP(C)/949/2024</a>	UGRA SEN BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC. WATER RESOURCE DEPTT.
7 <a href="#">WP(C)/957/2024</a>	TAPASH KR. ROY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K DEKA C S SARKAR MR. P DAIMARY MR. R. KARIM	SC, PWD
8 <a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
9 <a href="#">WP(C)/978/2024</a>	GODREJ AND BOYCE MFG CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
10 <a href="#">WP(C)/1279/2024</a> FIXED	BHUPEN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM DY.S.G.I.

11	<a href="#">WP(C)/1320/2024</a> FIXED	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MS. F H AHMED SC, AFDC
12	<a href="#">WP(C)/1382/2024</a> FIXED	AMINUR RASHID CHOUDHURY <b>Versus</b> THE CHIEF ELECTORAL OFFICER, ASSAM AND ANR	MR G K DEKA MR. NOOR KUTUB ALAM MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, ECI
13	<a href="#">WP(C)/1406/2024</a>	LALIT CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
14	<a href="#">WP(C)/1411/2024</a>	M/S N A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	SC, P AND R.D. SC, BTC SC, P H E
15	<a href="#">WP(C)/1419/2024</a>	JIBON SARMA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
16	<a href="#">WP(C)/1422/2024</a>	SUREN BARUAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
17	<a href="#">WP(C)/1441/2024</a> FIXED	M/S B B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A S E C
<b>ADMISSION</b>				
18	<a href="#">WP(C)/5631/2017</a> FIXED	LONGKIRAM TIMUNG <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR J PAYENG MS.M BASUMATARY MR.T DOLEY	GA, ASSAM SC, K A A C
19	<a href="#">WP(C)/7172/2019</a> B/O	INAKI BARUAH SAIKIA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS D DEKA MS. P BORTHAKUR	MR. D GOSWAMI ASSTT.S.G.I. SC, E S I MS P MEDHI
20	<a href="#">WP(C)/8140/2022</a>	AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
<b>WITH</b>				
21	<a href="#">WP(C)/8115/2022</a>	JAMIR KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
22	<a href="#">Arb.P./22/2023</a> FIXED	M/S. JCL INFRA PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
23	<a href="#">Arb.P./47/2023</a>	MS RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
24	<a href="#">Arb.P./49/2023</a>	BHARTIA INFRA PROJECTS LTD., <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
25	<a href="#">WP(C)/496/2023</a> FIXED	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2361/2023</a> in WP(C)/496/2023	UNION OF INDIA AND 4 ORS <b>Versus</b> VOYANTS SOLUTION PRIVATE LIMITED AND 2 ORS.	DY.S.G.I.	MR. I CHOUDHURY
26	<a href="#">WP(C)/2894/2023</a>	LIFELINE POWER AGENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL

27	<a href="#">WP(C)/4858/2023</a> CAVT. NO.08012/023,	FIDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED D HUSSAIN H RAHMAN	SC, P AND R.D. MR. A M AHMED FOR CAVEATOR
28	<a href="#">WP(C)/4885/2023</a> B/O	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BHUYAN (r-9) SC, P AND R.D. GA, ASSAM MS M DAS (r-9)
29	<a href="#">WP(C)/4948/2023</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
30	<a href="#">WP(C)/5411/2023</a>	MD. ADUD AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA MS M DAS	GA, ASSAM
31	<a href="#">WP(C)/1323/2024</a> FIXED	M/S H S ENGINEERS AND ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	SC, WATER RESOURCE
<b>ORDERS</b>				
32	<a href="#">Cont.Cas(C)/499/2019</a> FIXED	JITEN KALITA <b>Versus</b> RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
33	<a href="#">Review.Pet./1/2023</a> FIXED, WITH WP(C)/3165/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MANIKA PAYENG	SC, PWD ROAD	
34	<a href="#">Cont.Cas(C)/605/2023</a>	SAGIR AHMED <b>Versus</b> RAVI KUMAR SINHA AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	MR. A K RAY (R3 TO 6) MR. I GOGOI (R3 TO 6) MRS. A GAYAN MISS T DAS (R3 TO 6)
35	<a href="#">I.A.(Civil)/1038/2023</a> B/O in WP(C)/7617/2019 <b>WITH</b> <a href="#">WP(C)/7617/2019</a>	HEMANTA MORAN, <b>Versus</b> THE GOVT. OF ASSAM AND 7 ORS.	MR. J SARMAH	GA, AP SC, RAILWAY SC, FOREST
36	<a href="#">I.A.(Civil)/779/2024</a> IN Arb.P./7/2023 (D/O) in Arb.P./7/2023	HEMANTA MORAN <b>Versus</b> THE GOVT. OF ASSAM AND 5 ORS. S R ENGINEERING CONSTRUCTION <b>Versus</b> THE COMMANDER WORKS ENGINEER AND ANR	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024

17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/447/2024</a> FIXED	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
2	<a href="#">WP(C)/505/2024</a> FIXED	DR. RAFIQUA AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG MR. S K MEDHI MR. D P BORAH (SC, HEALTH DEPT.) SC, D M E
3	<a href="#">WP(C)/933/2024</a> FIXED	SAMSUL UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MRS. R DEVI DY.S.G.I.
4	<a href="#">WP(C)/995/2024</a> FIXED	DHRUBA JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
5	<a href="#">WP(C)/1142/2024</a> FIXED	ANATH CH ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, BTC SC, EDU
6	<a href="#">WP(C)/1336/2024</a>	NO. 637463 EX SGT SRI DAMODAR KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	DY.S.G.I.
7	<a href="#">WP(C)/1409/2024</a>	TUPESWARI BALA BARO <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
8	<a href="#">WP(C)/1418/2024</a>	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG
9	<a href="#">WP(C)/1425/2024</a>	QUEEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM

10	<a href="#">WP(C)/1426/2024</a>	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.
11	<a href="#">WP(C)/1429/2024</a>	ISMAIL ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
12	<a href="#">WP(C)/1433/2024</a>	KAMALUDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MS N DEKARAJA	SC, P W D
13	<a href="#">WP(C)/1439/2024</a>	AZIZUL HOQUE AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, APDCL
14	<a href="#">WP(C)/1451/2024</a>	RAMANI CH BARMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
<b>ORDER NO STEPS</b>				
15	<a href="#">Review.Pet./77/2019</a> WITH WP(C)/3513/2015 (D/O)	NATIONAL HEALTH MISSION, ASSAM AND 2 ORS. <b>Versus</b> MD. IKRAM ALI HAZARIKA AND 2 ORS		SC, NHM
<b>ADMISSION</b>				
16	<a href="#">WP(C)/3637/2017</a> FIXED	SMT. RENUKA THAKURIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI SC, FINANCE
17	<a href="#">WP(C)/6160/2018</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
18	<a href="#">WP(C)/4521/2019</a>	BIBHUTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
<b>WITH</b>				
19	<a href="#">WP(C)/4502/2019</a>	MRS. ALEE SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
<b>WITH</b>				
20	<a href="#">WP(C)/4504/2019</a>	MAHANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

21	<b>WITH</b> <a href="#">WP(C)/4507/2019</a>	RAMESH DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
22	<b>WITH</b> <a href="#">WP(C)/4508/2019</a>	UTPAL JYOTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
23	<b>WITH</b> <a href="#">WP(C)/4509/2019</a>	BHUPEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
24	<b>WITH</b> <a href="#">WP(C)/4511/2019</a>	PARESH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
25	<b>WITH</b> <a href="#">WP(C)/4517/2019</a>	DIPENDRA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
26	<b>WITH</b> <a href="#">WP(C)/4519/2019</a>	MANI SARMAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
27	<b>WITH</b> <a href="#">WP(C)/4579/2019</a>	KRISHNA KANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

28	<b>WITH</b> <a href="#">WP(C)/4583/2019</a>	DR. NARAYAN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
29	<b>WITH</b> <a href="#">WP(C)/5061/2019</a>	HITENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT. SC, SEC. EDU.
30	<a href="#">WP(C)/439/2020</a> B/O	ESRAFIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN MS. T A AHMED	
31	<a href="#">WP(C)/2509/2021</a>	BHARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. U K NAIR MS. L DAS MR. A K AZAD MR. M P SARMA MR. A BORO MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, HIGHER EDU
32	<a href="#">WP(C)/2888/2021</a>	BANKIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
33	<a href="#">WP(C)/3719/2021</a> B/O	LACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FOREST SC, PENSION
34	<a href="#">WP(C)/4245/2021</a>	KARUNA CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
35	<a href="#">WP(C)/3987/2022</a> FIXED	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
36	<a href="#">WP(C)/8110/2022</a> FIXED	GITANJALI MECH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	MR B D DAS MRS R DEKA B B HUSSAIN SC, EDU
37	<a href="#">WP(C)/8398/2022</a> FIXED	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
38	<a href="#">WP(C)/245/2023</a> B/O	NIYAZ AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
39	<a href="#">WP(C)/506/2023</a> B/O	HASNA BEGOM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	DR. B AHMED (R-4) MRS. S BAYAN MR. N HAQUE (R-4) MR. S R BARBHUIYA (R-4) MR M HUSSAIN (R-4) SC, HEALTH
40	<a href="#">WP(C)/662/2023</a> B/O	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM



41	<a href="#">WP(C)/759/2023</a>	DEVIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
42	<a href="#">WP(C)/761/2023</a> B/O	BINA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
43	<a href="#">WP(C)/1257/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
44	<a href="#">WP(C)/1741/2023</a> B/O	PRAFULLA BORAH <b>Versus</b> THE TEZPUR UNIVERSITY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI DY.S.G.I.
45	<a href="#">WP(C)/3302/2023</a>	ABUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
46	<a href="#">WP(C)/3573/2023</a>	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
47	<a href="#">WP(C)/4164/2023</a> FIXED	RAMEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
48	<a href="#">WP(C)/4252/2023</a> B/O	DEBENDRA NATH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
49	<a href="#">WP(C)/4317/2023</a> B/O	DIPAK BORTHAKUR <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	MS. K PHUKAN (R-4 & 5) SC, APDCL SC, AEGCL
50	<a href="#">WP(C)/4961/2023</a> B/O	JUGAL KISHOR CHOUDHURY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.
51	<a href="#">WP(C)/5279/2023</a>	JAYANTA TAMULY AND 242 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, P AND R.D. GA, ASSAM SC, FINANCE
52	<a href="#">WP(C)/6370/2023</a> B/O	CHAMPA KHERKATARY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
<b>ORDERS</b>				
53	<a href="#">Cont.Cas(C)/209/2019</a>	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
<b>WITH</b>				
54	<a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
<b>WITH</b>				
55	<a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
<b>WITH</b>				
56	<a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI

57	<b>WITH</b> <a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
58	<b>WITH</b> <a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
59	<b>WITH</b> <a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
60	<b>WITH</b> <a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
61	<b>WITH</b> <a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
62	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
63	<a href="#">Review.Pet./155/2022</a> FIXED, WITH WP(C)/301/2014 (D/O)	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. S P CHOUDHURY DY.S.G.I.
64	<a href="#">Review.Pet./77/2023</a>	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
65	<b>WITH</b> <a href="#">WP(C)/378/2017</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3529/2019</a> in WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
66	<b>WITH</b> <a href="#">WP(C)/3723/2018</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
67	<b>WITH</b> <a href="#">WP(C)/1935/2020</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
68	<b>WITH</b> <a href="#">WP(C)/3550/2021</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
69	<a href="#">I.A.(Civil)/3647/2023</a> in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.

WITH  
[WP\(C\)/5795/2022](#)

ON THE DEATH OF DRONA KANTA DAS  
HIS LEGAL HEIR RUNU DAS

**Versus**

THE STATE OF ASSAM AND 9 ORS

MR. S BORTHAKUR  
MR D K MEDHI  
P BORUAH  
MR D GOGOI  
MR H P NEPAL

GA, ASSAM  
SC, AG  
MR. B D CHOWDHURY  
G BAISHYA  
SC, SEC. EDU.

70 [Review.Pet./33/2024](#)  
IN WP(C)/5063/2019 (D/O)

THE STATE OF ASSAM

**Versus**

GANESH CHANDRA PATHAK,

MS. M D BORAH

GA, ASSAM  
SC, AG  
SC, A S T C  
SC, FINANCE

71 [WP\(C\)/478/2024](#)  
FIXED

BIPUL CH. RAY

**Versus**

THE BODOLAND TERRITORIAL COUNCIL  
AND 4 ORS

MR. R MAZUMDAR  
MR. R ISLAM  
S HOQUE

SC, BTC

72 [WP\(C\)/1086/2024](#)  
FIXED

LAL MAHMUD

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR. I H LASKAR  
MR. P K DEKA  
MD. S ALOM  
MS. A BEGUM  
MR. M S ALAM  
MR S J SHAMIM

GA, ASSAM  
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Wednesday,13th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5328/2023</a> B/O	ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM
2	<a href="#">Arb.P./11/2024</a>	M/S G.D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
3	<a href="#">Arb.P./13/2024</a>	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	
4	<a href="#">Arb.P./14/2024</a>	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	DY.S.G.I.
5	<a href="#">Cont.Cas(C)/126/2024</a>	KUSUM KALITA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR		
6	<a href="#">Cont.Cas(C)/127/2024</a>	JALIL UDDIN <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI AND ANR	MR S ISLAM MR S ISLAM MR. R ISLAM	
7	<a href="#">Cont.Cas(C)/129/2024</a>	DEEPAK SAIKIA <b>Versus</b> MS. AMBIKA MAJUMDAR	MR N BARMAN MS J BARMAN MR B DEORI	
8	<a href="#">Cont.Cas(C)/138/2024</a>	KALICHARAN MANDAL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	
9	<a href="#">AB/294/2024</a>	ABUL BASAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	<a href="#">AB/323/2024</a>	MIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
11	<a href="#">WP(C)/418/2024</a> WITH OFFICE NOTE	DUI GAON SAMABAI SAMITI AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, REVENUE

12	<a href="#">WP(C)/481/2024</a>	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/830/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR M Z SHAH MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
14	<a href="#">WP(C)/1015/2024</a> FIXED	AJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K BHATTACHARYYA MR H MAURYA	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/1024/2024</a>	FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/1047/2024</a>	UMAR ALI AND 58 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC. REVENUE
17	<a href="#">WP(C)/1074/2024</a> FIXED	NAMITA RANI BASAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH	GA, ASSAM MS. G. HAZARIKA (SC, REVENUE & DISATER MANAGEMENT DEPT.) SC, BTC
18	<a href="#">WP(C)/1399/2024</a>	REBATI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	J U AHMED MR. N K MURRY MR S A REEYAZ	GA, ASSAM
19	<a href="#">WP(C)/1405/2024</a>	PROTUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, J M B
20	<a href="#">WP(C)/1410/2024</a>	MINTU KR. NATH <b>Versus</b> MORIGAON BAR ASSOCIATION AND 3 ORS	MR S DAS MR K M BORA	
21	<a href="#">WP(C)/1424/2024</a>	MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S I AKAND	GA, ASSAM MR. R Deka SC, REVENUE SC, FINANCE
22	<a href="#">WP(C)/1427/2024</a>	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
23	<a href="#">WP(C)/1430/2024</a>	PANKAJ KUMAR NANDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM SC, NHAI SC, REVENUE SC, PWD
24	<a href="#">WP(C)/1436/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 14 ORS.	MR H GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
25	<a href="#">WP(C)/1440/2024</a>	MEHER ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S H SIKDAR MR. S HAQUE MR A KHAN MS S ABDULLAH	SC, P AND R.D.
<b>ADMISSION</b>				
26	<a href="#">WP(C)/6571/2022</a> CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)

	<b>WITH</b> <a href="#">I.A.(Civil)/3123/2022</a> in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
27	<a href="#">WP(C)/1567/2023</a> FIXED	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2168/2023</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
28	<a href="#">WP(C)/3485/2023</a> FIXED	BINOD CH HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR C GOSWAMI	SC, HEALTH
29	<a href="#">WP(C)/3993/2023</a> FIXED	PRADIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> in WP(C)/3993/2023	PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/330/2024</a> in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. <b>Versus</b> PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
30	<a href="#">WP(C)/4620/2023</a>	ROSKIL S MARAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P K BORAH	SC, ELEM. EDU GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/5479/2023</a> B/O	MANJU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
32	<a href="#">WP(C)/6296/2023</a> FIXED	SHAHIDUL ISLAM AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
33	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM
34	<a href="#">WP(C)/6581/2023</a> B/O	GIAS UDDIN AHMED AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r-8) N CHAKRABARTY (R-9) S PAUL (R-9)
35	<a href="#">WP(C)/7121/2023</a> FIXED	OLINGSON KONGWANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, REVENUE
36	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
37	<a href="#">Arb.P./4/2024</a>	OMEGA BIOTECH LTD., <b>Versus</b> THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
38	<a href="#">WP(C)/587/2024</a> FIXED	LINA CHOUDHURY @ LINA CHOUDHURY RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T HUSSAIN	GA, ASSAM SC, REVENUE

**BAIL HEARING**

39	<a href="#">AB/4344/2023</a>	MERAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY B BARMAN	PP, ASSAM
<b>ORDERS</b>				
40	<a href="#">Review.Pet./157/2022</a> IN WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
41	<b>WITH</b> <a href="#">Cont.Cas(C)/549/2022</a>	EX TC 62091 RECT/GD SATBIR SINGH <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
42	<a href="#">Review.Pet./115/2023</a> IN WP(C)/4182/2020 (D/O)	STATE OF ASSAM AND ANR. <b>Versus</b> SMTI MRINALINI GHARPHALIA AND ANR.	MR. R MAZUMDAR	
43	<a href="#">Review.Pet./121/2023</a> IN WP(C)/2771/2021 (D/O)	STATE OF ASSAM AND ANR <b>Versus</b> TAJ UDDIN LASKAR AND ORS	MR S M T CHISTIE MR. R MAZUMDAR	
44	<a href="#">Review.Pet./125/2023</a> CAVT. NO.12392/023, IN WP(C)/3053/2022 (D/O), WITH CAVT. 1239/2023	PIYAR ALI SARKAR <b>Versus</b> NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI FOR CAVEATOR
45	<a href="#">Cont.Cas(C)/330/2023</a> B/O, IN WP(C)/6884/2017 (D/O)	MANUJ PAIT AND 63 ORS. <b>Versus</b> PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
46	<b>WITH</b> <a href="#">Review.Pet./12/2024</a>	UNION OF INDIA AND ANR <b>Versus</b> MANUJ PAIT AND 151 Ors	MR H GUPTA	
47	<a href="#">I.A.(Civil)/2597/2023</a> FIXED in WP(C)/1827/2023 <b>WITH</b> <a href="#">WP(C)/1827/2023</a>	PANKAJ MAJUMDAR, <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR K DAS DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1624/2023</a> in WP(C)/1827/2023	PANKAJ MAJUMDAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
48	<a href="#">WP(C)/5700/2023</a> B/O	CHAIRPERSON, STATE BANK OF INDIA <b>Versus</b> PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
49	<a href="#">Review.Pet./4/2024</a> IN WP(C)/2486/2020 (D/O)	MIR SUMESUDDIN AHMED <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, REVENUE
50	<a href="#">Cont.Cas(C)/31/2024</a> FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> AJITA NATH AND 6 ORS CHAFA BEGUM <b>Versus</b> KHANINDRA CHOUDHURY AND ANR	MR S M T CHISTIE MR. R MAZUMDAR MR. S ISLAM MR A HAWARI	

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./7/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/755/2024</a> <b>in</b> Mat.App./7/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
2	<a href="#">Crl.A./68/2024</a>	HOREN NAYAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/243/2024</a> <b>in</b> Crl.A./68/2024	HOREN NAYAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
3	<a href="#">Crl.A./72/2024</a>	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/250/2024</a> <b>in</b> Crl.A./72/2024	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">CRL.A(J)/152/2023</a> 0 Y 8 M 10 D :WITH LCR 4 FILES, OFFICE NOTE, FIXED	JOHAN BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1281/2023</a> <b>in</b> CRL.A(J)/152/2023	JOHAN BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
5	<a href="#">Crl.A./179/2023</a> 0 Y 11 M 20 D :WITH LCR 7 FILES, OFFICE NOTE, FIXED	BIJOY BHARALI @ AMULYA BHARALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MS. S G BARUAH (R-2) PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/431/2023</a> <b>in</b> CrI.A./179/2023	BIJOY BHARALI @ AMULYA BHARALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MS. S G BARUAH (R-2) PP, ASSAM
6	<a href="#">I.A.(CrI.)/69/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED <b>in</b> CrI.A./18/2024 <b>WITH</b> <a href="#">CrI.A./18/2024</a>	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
7	<a href="#">I.A.(CrI.)/182/2024</a> WITH LCR 5 FILES <b>in</b> CrI.A./142/2023 <b>WITH</b> <a href="#">CrI.A./142/2023</a>	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM PP, ASSAM
8	<a href="#">I.A.(CrI.)/228/2024</a> WITH LCR 6 FILES, P.B.-2 <b>in</b> CrI.A./174/2023 <b>WITH</b> <a href="#">CrI.A./174/2023</a>	KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM PP, ASSAM
9	<a href="#">I.A.(CrI.)/244/2024</a> <b>in</b> CrI.A./1998/2024  <b>WITH</b> <a href="#">CrI.A./1998/2024</a> (Filing Number)	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. SANU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR DILME R.M. MOMIN MR J DAS	MR S H SIKDAR (r-2) PP, ASSAM PP, ASSAM
		SANU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR. G	MR. A K BHUYAN	
<b>HEARING</b>				
10	<a href="#">CrI.A./271/2019</a> WITH LCR 4 FILES, P.B.-2	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
11	<a href="#">CrI.A./277/2019</a> <u>4 Y 12 M 3 D</u> :WITH LCR 4 FILES, P.B.-2	SRI ROBINSON HASDA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
12	<a href="#">CrI.A./281/2019</a> WITH LCR 5 FILES, P.B.-2	MUSSTT ANJU BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/463/2015</a> FIXED	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> <a href="#">I.A.(Civil)/615/2017</a> <b>in</b> <a href="#">WP(C)/463/2015</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
2	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	<a href="#">WP(C)/6765/2019</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./726/2024</a>	RAJU SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. M K MISRA MR. B P SINHA	PP, ASSAM
2 <a href="#">Bail Appln./727/2024</a>	RAJU GIRI <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN R L CHUTIA	PP, ASSAM
3 <a href="#">Bail Appln./728/2024</a>	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
4 <a href="#">Bail Appln./729/2024</a>	PUJA DUTTA <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
5 <a href="#">Bail Appln./730/2024</a>	RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
6 <a href="#">Bail Appln./731/2024</a>	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
7 <a href="#">Bail Appln./733/2024</a>	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8 <a href="#">Bail Appln./737/2024</a>	GANGADHAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH PAROMITA BISWAS	PP, ASSAM
<b>MOTION</b>			
9 <a href="#">AB/620/2024</a>	MAHIDUL ALI KHA <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
10 <a href="#">AB/640/2024</a>	TOSHESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
11 <a href="#">AB/641/2024</a>	SAHIDULLAH LASKAR @ SAIDULLAH LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
12 <a href="#">AB/642/2024</a>	BUDHESWAR BORI <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM

13	<a href="#">AB/644/2024</a> B/O	SINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
14	<a href="#">AB/645/2024</a> B/O	SRI JUBUL KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
15	<a href="#">AB/648/2024</a>	GOLAK KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MS. B CHETIA	PP, ASSAM
16	<a href="#">AB/649/2024</a>	PUTUL DAS <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
17	<a href="#">AB/654/2024</a>	MAZNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.A./83/2023</a> FIXED	JUNU SONWAL <b>Versus</b> PRATUL SARMA	MS. M PAUL	MR H K J AHMED MR H K J AHMED MR. N K MURRY MS P TOKBIPI
19	<a href="#">Crl.Pet./647/2023</a> FIXED	ABHIJIT KR. BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
<b>WITH</b>				
20	<a href="#">Crl.Pet./687/2023</a>	N BIRKUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[ N ALAM (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./854/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL AZIZ SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
<b>WITH</b>				
22	<a href="#">Crl.Pet./847/2023</a>	ABDUL AZIZ SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
23	<a href="#">Crl.Pet./1378/2023</a> WITH LCR 1 FILE, FIXED	RAMJI CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
24	<a href="#">Crl.Pet./48/2024</a> FIXED	KAYED BANU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. J AHMED (R-3) MR. D C BORAH (R-2) MR. K M HASSAN (R-2) MS. A HUSSAIN (R-3) MS. R BEGUM (R-3) H G DAISY (R-3) PP, ASSAM
25	<a href="#">Crl.Pet./168/2024</a> FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./4182/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIT RABI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
27	<a href="#">Bail Appln./114/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	KIYEKA AYEMI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
28	<a href="#">Bail Appln./321/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	VIKASH KUMAR RANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS S K DAS	P ADHIKARI (R-2) PP, ASSAM

29	<a href="#">Bail Appln./364/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. <b>Versus</b> NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
30	<a href="#">Bail Appln./392/2024</a> WITH OFFICE NOTE, FIXED	GUNA DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
31	<a href="#">Bail Appln./518/2024</a> WITH OFFICE NOTE, FIXED	RAJDEV KUMAR @ RAJDEV SINGH <b>Versus</b> THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
32	<a href="#">Bail Appln./576/2024</a> WITH OFFICE NOTE, FIXED	AJMAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
33	<a href="#">Bail Appln./614/2024</a> FIXED	SUKANYA BORA <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
34	<a href="#">Bail Appln./654/2024</a> FIXED	MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	<a href="#">AB/2905/2023</a> FIXED	PANKAJ BAYAN <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR R DAS	PP, ASSAM
36	<a href="#">AB/3485/2023</a> B/O	ROMIZA BIBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
37	<a href="#">AB/3902/2023</a> FIXED	ANJARI ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
38	<a href="#">AB/3985/2023</a> FIXED	KESHAAB TELI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
39	<a href="#">AB/4252/2023</a> FIXED	PANJAB BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	<a href="#">AB/219/2024</a> WITH OFFICE NOTE, FIXED	SOFIQL ISLAM @ ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
41	<a href="#">AB/306/2024</a> FIXED	DILDAR REZZA <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
42	<a href="#">AB/332/2024</a> FIXED	URMILA SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. H DAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
43	<a href="#">AB/346/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PABITRA KAMAN @ KAPOW <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
44	<a href="#">AB/364/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIDUR RAHMAN @ SHAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
45	<a href="#">AB/514/2024</a> WITH OFFICE NOTE, FIXED	NOOR AHMED @ NUR AHMED CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MISS R A CHOUDHURY T MAZUMDER	PP, ASSAM
46	<a href="#">AB/523/2024</a> FIXED	SABIR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
47	<a href="#">AB/529/2024</a> WITH OFFICE NOTE, FIXED	BAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM



48	<a href="#">AB/553/2024</a> FIXED	KAMAL CHNADRA NATH <b>Versus</b> THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
49	<a href="#">AB/569/2024</a> FIXED	RAJIV GUPTA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
50	<a href="#">AB/573/2024</a> FIXED	JOHN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MR. S BORAH	PP, ASSAM
51	<a href="#">AB/587/2024</a> FIXED	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
52	<a href="#">AB/611/2024</a> FIXED	JADUPATI SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/3790/2017</a>	NABAJYOTI DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MRS. M BARMAN MR.D K SHARMA MS.J DEKA	MR.P CHAKRABORTY(R- 5 - 20) MR.A D CHOUDHURY(R- 5 - 20) MR.D CHOUDHURYR- 5 - 20 MR. P DUTTA(R- 5 - 20) SC, HEALTH & F W MRS.S SARMA
2 <b>WITH</b> <a href="#">WP(C)/2699/2017</a>	HAREKRISHNA CHOUDHURY and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	SC, HEALTH
3 <a href="#">WP(C)/3833/2017</a>	DR. AMRITAKSHA BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	SC, APSC SC, HEALTH
4 <b>WITH</b> <a href="#">WP(C)/3780/2016</a>	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
5 <a href="#">WP(C)/4731/2017</a>	MD. AMZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
6 <a href="#">WP(C)/8199/2017</a> FIXED	CHAMPAWATI PATOR <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	MR. S S ROY (GA, ASSAM, R-3) MR. R K TALUKDAR (SC, APSC, R-1,2) MR. D SARMA (R-4)
7 <a href="#">WP(C)/654/2018</a>	DHRUBAJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM
8 <a href="#">WP(C)/817/2018</a>	DILIP SAMAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN MR A BARKAKATI	GA, ASSAM MR R DHAR (SC, PWD) SC, AG

	<b>WITH</b> <a href="#">I.A.(Civil)/1482/2022</a> in WP(C)/817/2018	BISWAJIT BHATTACHARJEE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY	SC, PWD
9	<a href="#">WP(C)/997/2018</a>	RAJAT KANTI NAG <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
10	<a href="#">WP(C)/1996/2018</a> B/O	CHABIN @ SABIN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R SHARMA MR. M DAS MR. S N TAMULI MS. A BEGUM	GA, ASSAM MS M BHATTACHARJEE (r-7) MR S S ROY (S.C, R-1&2) MS. P DASGUPTA (r-7)
11	<a href="#">WP(C)/2888/2018</a> FIXED	SMT. PRANITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPARTMENT MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
12	<a href="#">WP(C)/6359/2018</a> FIXED	JADAB TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S P DAS
13	<a href="#">WP(C)/7576/2018</a> B/O	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
14	<a href="#">WP(C)/7782/2018</a>	RUPJYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SINGHA	GA, ASSAM SC, HEALTH
15	<a href="#">WP(C)/8746/2018</a>	MAIDANGSRI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MS. S SARMA SC, GHC
16	<a href="#">WP(C)/8785/2018</a>	NEKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM
17	<a href="#">WP(C)/8799/2018</a>	ASWINI DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMAH	MD. B ISLAM (R9,R10) MR. A A MONDAL (R9,R10) SC, PERSONNEL DEPT. MD. A SHEIKH (R9,R10) SC, P H E
18	<a href="#">WP(C)/3368/2020</a> FIXED	MRINAL KANTI SEAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA SC, GAD
19	<a href="#">WP(C)/5770/2020</a> B/O	RUKMINI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
20	<a href="#">WP(C)/6553/2021</a> B/O	AHMED NEWAJ CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/6817/2021</a> FIXED	MADHAB CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
22	<a href="#">WP(C)/7230/2021</a> FIXED	ON THE DEATH OF TARUN BORA, HIS LEGAL HEIR GYANJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
23	<a href="#">WP(C)/1113/2022</a> B/O	MD. TAJID ALI BEPARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. SC, FINANCE

24	<a href="#">WP(C)/5317/2022</a> B/O	RESUMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
25	<a href="#">WP(C)/7502/2022</a> B/O	ASMA KHATUN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
<b>WITH</b>				
26	<a href="#">WP(C)/6617/2021</a>	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
<b>WITH</b>				
27	<a href="#">WP(C)/7314/2022</a>	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM MR G BAISHYA MR I AHMED
28	<a href="#">WP(C)/269/2023</a> B/O	GUNAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G DAS	SC, P AND R.D. GA, ASSAM SC, APSC
29	<a href="#">WP(C)/1870/2023</a> B/O	MANOJ DEVNATH AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1116/2023</a> in <a href="#">WP(C)/1870/2023</a>	MANOJ DEVNATH AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS SC, REVENUE	GA, ASSAM
30	<a href="#">WP(C)/4316/2023</a> B/O	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.
31	<a href="#">WP(C)/33/2024</a> B/O	MASUM AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
32	<a href="#">Cont.Cas(C)/603/2017</a>	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
33	<a href="#">WP(C)/6521/2017</a>	RAJJAD AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP	MR. S. DUTTA, SC, P AND R.D. GA, ASSAM
34	<a href="#">WP(C)/1210/2018</a>	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G J SHARMA MS. S NATH	GA, ASSAM SC, P W D
35	<a href="#">WP(C)/8939/2019</a> WITH OFFICE NOTE	TAFIKA MANOWARA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI	MR. D GOSWAMI (R-7) MR. S M BARUAH (R-7) SC, IRRIGATION
36	<a href="#">Cont.Cas(C)/85/2020</a>	BIJU SARMA AND 10 ORS. <b>Versus</b> NAZRUL ISLAM AND 2 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. D SAIKIA (R-3) MR. B GOGOI (R-3) MR P NAYAK (R-3) MR A CHALIHA (R-3)
37	<a href="#">Cont.Cas(C)/262/2020</a>	SURESH CHANDRA PATOWARI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M MAHANTA	
38	<a href="#">Cont.Cas(C)/303/2020</a>	ARIFA BEGUM AND 8 ORS. <b>Versus</b> ANURAG GOEL AND 2 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	

39	<a href="#">WP(C)/3122/2020</a> B/O	BIREN DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA MR A DUTTA	MR. S C KEYAL MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
40	<a href="#">Review.Pet./57/2021</a> IN WP(C)/1049/2021 (D/O)	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
	<b>WITH</b>			
41	<a href="#">Review.Pet./60/2021</a>	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
42	<a href="#">WP(C)/4017/2021</a>	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
43	<a href="#">WP(C)/1002/2023</a>	MS. MOUSUMI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
	<b>WITH</b>			
44	<a href="#">WP(C)/3513/2023</a>	KUSHAL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
45	<a href="#">Review.Pet./107/2022</a> IN WP(C)/915/2019 (D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
46	<a href="#">Cont.Cas(C)/351/2022</a>	ATIFUL RAHMAN <b>Versus</b> BISWARANJAN SAMAL, IAS AND 3 ORS.	MR. M DAS MR. A DAS	MR D KALITA MR. S CHAMARIA MR. D NATH
47	<a href="#">Cont.Cas(C)/387/2022</a>	MOTIOR RAHMAN <b>Versus</b> DIGANTA BARUAH, IPS AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)
48	<a href="#">Cont.Cas(C)/460/2022</a>	BRIJ BHUWAN RAM AND 8 ORS. <b>Versus</b> DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA R K HAJONG	
49	<a href="#">Cont.Cas(C)/702/2022</a> FIXED	PRAMOD BORAH <b>Versus</b> RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. I KALITA (R-4) MR. D GOGOI (R-1,2,3) MR. D GOGOI (R-1,2,3) MR. R R Gogoi (R-1,2,3)
50	<a href="#">Cont.Cas(C)/703/2022</a> FIXED	UPENDRA NARAYAN DUTTA <b>Versus</b> RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) (R- 1) MR. P N GOSWAMI (R-4) (R- 1) MR. I KALITA (R-4) (R-1) MR. D GOGOI (R-1) MR. D GOGOI (R-1) MR. R R Gogoi (R-1)
51	<a href="#">Cont.Cas(C)/375/2023</a>	SANGITA DAS <b>Versus</b> NIL MADHAB DAS AND ANR	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE MS N.KAZI	MR. B GOGOI (R-1) MR. R DHAR (r-2) MR. D UPAMANYA (R-1) MR M BHUYAN (R-1) MS TOSHISENLA (r-2)
52	<a href="#">Cont.Cas(C)/382/2023</a>	DR. KUMARENDRA NATH <b>Versus</b> AVINASH P JOSHI	MR. S SAIKIA	
53	<a href="#">Cont.Cas(C)/396/2023</a>	MONOWAR HOSSAIN AND 10 ORS <b>Versus</b> DIBAKAR NATH, I.A.S.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MS. N BORDOLOI (R-1)
54	<a href="#">Cont.Cas(C)/789/2023</a>	MD KURBAN ALI <b>Versus</b> J B EKKA, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. A BHATTACHARJEE MR S DUTTA (r-2) D J CHAKMA MR U.SARMAH (r-2)

55	<a href="#">WP(C)/4331/2023</a> WITH OFFICE NOTE	JOY PROKASH BASUMATARY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
56	<a href="#">WP(C)/5034/2023</a> B/O	BIMAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, WATER RESOURCE SC, AFDC
<b>HEARING</b>				
57	<a href="#">WP(C)/7109/2021</a> B/O	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
58	<b>WITH</b> <a href="#">WP(C)/6901/2021</a>	KHAGENDRA ARDAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
59	<b>WITH</b> <a href="#">WP(C)/128/2022</a>	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Wednesday,13th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>	
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
2	<a href="#">WP(C)/3923/2017</a> PART-HEARD, FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
<b>MOTION</b>				
3	<a href="#">Tr.P.(C)/25/2024</a>	NAZMI SULTANA <b>Versus</b> AMINUL HAQUE	MR. J C GOGOI MR B ISLAM	
4	<a href="#">CRP(IO)/99/2024</a>	PRANITA KALITA <b>Versus</b> NAYAN MONI BAISHYA	MR S P DAS MR A ALAM MS C BORA	
5	<a href="#">CRP(IO)/100/2024</a>	SMTI. KIRON LEKHA DAS <b>Versus</b> SMT. RUPALI DAS AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	
6	<a href="#">Cont.Cas(C)/131/2024</a>	MRS. KULSAN NESSA <b>Versus</b> SUDIP BANDYOPADHYAY	MR. M AHMED MR R DHAR MD. A MATLIB	
<b>ADMISSION</b>				
7	<a href="#">CRP(IO)/53/2019</a> FIXED	RENUKA DAS AND ANR. <b>Versus</b> TARINI BALA DAS AND 4 ORS.	MR. S K SAHARIAH MS. R GOSWAMI MR D C NATH	
8	<a href="#">CRP/118/2022</a> FIXED	SUNIL BISWAS AND 5 ORS. <b>Versus</b> BISWAJIT BISWAS AND 5 ORS.,.	MR. A J SARMA MR. S K GHOSH MR. S K GHOSH MR G ALAM S R A NASER	MR. B K DAS MR H P GUWALA
9	<a href="#">FAO/41/2023</a> CAVT. NO.06292/023,	ARCHANA DEWRIARY <b>Versus</b> M/S SWASTIK ENGINEERS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/2141/2023</a> in FAO/41/2023	ARCHANA DEWRIARY <b>Versus</b> M/S SWASTIK ENGINEERS AND ANR. THE STATE OF ASSAM AND 3 ORS.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR
10	<a href="#">RFA/56/2023</a> FIXED	<b>Versus</b> M/S M.K AGARWALA XXXXXXX	MR. D NATH	MR G KHANDELIA FOR CAVEATOR
11	<a href="#">Mat.App./72/2023</a> B/O	<b>Versus</b> XXXXXXX	MS. T SOM MS. U HAZARIKA MR. P TELI	
12	<a href="#">Arb.A./2/2024</a>	KHIJIRATDDIN AHMED <b>Versus</b> UNION OF INDIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC MR. S K DEKA FOR CAVEATOR
13	<a href="#">RFA/5/2024</a> CAVT. NO.13182/023,	SATYA RAM BARUAH AND 3 ORS <b>Versus</b> PRANJAL BARUAH AND 10 ORS	MR. R SARMA MR. B D DEKA MR. M DAS N CHAUDHURY	MR. S K DEKA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/554/2024</a> in RFA/5/2024	SATYA RAM BARUAH AND 3 ORS <b>Versus</b> PRANJAL BARUAH AND 10 ORS	MR. B D DEKA MR. B D DEKA	
14	<a href="#">Mat.App./8/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
15	<a href="#">RSA/212/2023</a>	M/S BARPETA AGRO INFRA <b>Versus</b> BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3549/2023</a> in RSA/212/2023	M/S BARPETA AGRO INFRA <b>Versus</b> BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	
16	<a href="#">RSA/43/2024</a> CAVT. NO.01382/024,	GAUTOM BORA AND 2 ORS <b>Versus</b> MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/775/2024</a> in RSA/43/2024	GAUTOM BORA AND 2 ORS <b>Versus</b> MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
17	<a href="#">RSA/49/2024</a>	TIKA RAM NEPAL <b>Versus</b> AMBIKA DEVI	MR. S BISWAS MS D DEVI	
<b><u>ORDERS</u></b>				
18	<a href="#">I.A.(Civil)/693/2017</a> WITH LCR in FAO/1/2007	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and 9 ORS	MS.R BHATTACHARYYA MR.L P SHARMA MR.S CHAKRABARTY	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAM(R-1) MR.D BORA MR.H HUSSAIN



	<b>WITH</b> <a href="#">FAO/1/2007</a>	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and ORS	MR. S BORA MS J RAJKUMARI MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAMR-1 MR.D BORA MR.H HUSSAIN
19	<a href="#">RSA/309/2018</a> FIXED	SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5-R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5-R9, R11)
	<b>WITH</b> <a href="#">I.A.(Civil)/4028/2018</a> in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2439/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3850/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3851/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS E	MS B DEVI	MR. R K JAIN
20	<a href="#">RSA/306/2018</a>	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5-R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5-R9)
	<b>WITH</b> <a href="#">I.A.(Civil)/4026/2018</a> in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/543/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR. <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/545/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
21	<a href="#">I.A.(Civil)/3680/2019</a> in RSA/228/2005 (D/O) in RSA/228/2005	JIBAN DEY <b>Versus</b> LAL MOHAN DAS	MR. M K SHARMA	MR. S ZAMAN MS P BARMAN MR. M ALAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3681/2019</a>	JIBAN DEY <b>Versus</b> LAL MOHAN DAS	MR. M K SHARMA	
22	<a href="#">I.A.(Civil)/487/2020</a> in RSA/125/2009 (D/O), WITH LCR in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS <b>Versus</b> SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI MR A NATH MS. R SHARMA	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3/2020</a>	ON THE DEATH OF KANTHI RAM NATH HIS LEGAL HEIRS GONDHESHARI DEBI AND 6 ORS <b>Versus</b> SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/488/2020</a> in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS <b>Versus</b> SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MS. B CHOUDHURY

23	<a href="#">RSA/116/2021</a>	SMTI BINA KALITA AND 2 ORS <b>Versus</b> SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. D P CHALIHA (R-1,2,3,4) MS M ROY (R-1,2,3,4)
24	<a href="#">I.A.(Civil)/1934/2021</a> in RSA/42/2005 (D/O) in RSA/42/2005 <b>WITH</b> <a href="#">I.A.(Civil)/1931/2021</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2807/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2808/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2809/2023</a>	CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.  CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.  CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.  CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA  MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA  MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA  MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR A SHARMA (r-1) MR. H BURAGOHAIN (r-1)
25	<a href="#">I.A.(Civil)/1677/2022</a> WITH LCR in RSA/54/2009 <b>WITH</b> <a href="#">RSA/54/2009</a>  <b>WITH</b> <a href="#">RSA/53/2009</a>	RADHA RAMAN DAS <b>Versus</b> ON THE DEATH OF MAHADEV URANG  RADHA RAMAN DAS <b>Versus</b> MAHADEV URANG	MR. N DHAR MR .B MALAKAR MR.S CHAKRABARTY  MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
26	<a href="#">I.A.(Civil)/1674/2022</a> in RSA/53/2009	RADHA RAMAN DAS <b>Versus</b> ON THE DEATH OF MAHADEV URANG	MR. N DHAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
27	<a href="#">Intest.Cas./6/2023</a> WITH LCR, B/O	NAYAN RAY <b>Versus</b> KAUSHIK RAY	MR. B J GHOSH MR. DILIP DEY	
28	<a href="#">CRP(IO)/78/2023</a> WITH LCR, FIXED	NABAJIT DEV SARMA <b>Versus</b> SMT. MADHUSMITA CHAKRABORTY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MS M DAS MR. P SAIKIA
29	<a href="#">I.A.(Civil)/564/2023</a> in FAO/51/2022  <b>WITH</b> <a href="#">FAO/51/2022</a>	INDIA CLUB, GUWAHATI AND 4 ORS. <b>Versus</b> BINOD DAS  BINOD DAS <b>Versus</b> INDIA CLUB, GUWAHATI AND 4 ORS.	MR. N BHARALI  MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. D MOZUMDER  MR. M K CHOUDHURY S ALI (r-3) S ALI (r-3) MR. N BHARALI (R-1,2,3,4,5) MR. A BARKATAKI MR. R BARUAH (R-1,2,3,4,5) MR A RAHMAN (r-3) MS G Gayan (R-1,2,3,4,5)
30	<a href="#">Cont.Cas(C)/663/2023</a>	SABIR AHMED <b>Versus</b> SMTI. SIKHA BHUYAN	MR. A SARMA MR. K KALITA MR. LENTSO	MR. D MOZUMDER MR. P BORAH MR. D MAZUMDAR
31	<a href="#">I.A.(Civil)/3407/2023</a> in RSA/12775/2023	FAZAL ALI <b>Versus</b> ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	

	<b>WITH</b> <a href="#">RSA/12775/2023</a> (Filing Number)	FAZAL ALI @ FAZAL HAQUE <b>Versus</b> ASRAB ALI AND ORS. H	MR. N DHAR	
32	<a href="#">FAO/6/2024</a> CAVT. NO.12922/023, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/119/2024</a> in FAO/6/2024	CHIRANJEEB SARMA ROY <b>Versus</b> SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MS. K YADAV MR R K MOUR FOR CAVEATOR
33	<a href="#">MC/19/2024</a> in Arb.A./8603/2023  <b>WITH</b> <a href="#">Arb.A./8603/2023</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/737/2024</a>	CHIRANJEEB SARMA ROY <b>Versus</b> SUDHA DUGAR JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF,  JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT. A  JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT.	MR. S P CHOUDHURY DR. B. C. BORAH      MR R KALITA	MR R K MOUR FOR CAVEATOR      GA, MIZORAM
34	<a href="#">I.A.(Civil)/80/2024</a> B/O in RSA/5/2024  <b>WITH</b> <a href="#">RSA/5/2024</a>	AKHIL BHATTACHARYA <b>Versus</b> SHIVA PRASAD BHATTACHARYA AND ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI	
35	<a href="#">I.A.(Civil)/709/2024</a> WITH LCR in RFA/53/2018 <b>WITH</b> <a href="#">RFA/53/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3399/2022</a> in RFA/53/2018	AKHIL BHATTACHARYA <b>Versus</b> SHIVA PRASAD BHATTACHARYA AND ORS GUNADA BHUYAN AND ANR <b>Versus</b> HERAMBA SAIKIA AND 3 ORS  ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI  MR N N UPADHYAYA MR N N UPADHYAYA  MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY MR. A BORA MR T CHHETRI  MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
36	<a href="#">I.A.(Civil)/749/2024</a> WITH LCR, B/O in RSA/306/2017 <b>WITH</b> <a href="#">RSA/306/2017</a>	GUNADA BHUYAN AND ANR. <b>Versus</b> HERAMBA SAIKIA AND 3 ORS BIRDAO NARZARY, <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR N N UPADHYAYA MR. B B KAKATI  MR. P J SAIKIA, SR. ADV MR. R S MISHRA	MR. A GANGULY MR. A BORA MR T CHHETRI GA, ASSAM MR.H DAS SC, BTC
37	<a href="#">I.A.(Civil)/752/2024</a> in FAO/2117/2024  <b>WITH</b> <a href="#">FAO/2117/2024</a> (Filing Number)	SMTI PUSPA GAYAN <b>Versus</b> THE STATE OF ASSAM and 9 ORS MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA MR. P BHOWMICK MR. D THAOSEN	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
38	<a href="#">I.A.(Civil)/773/2024</a> WITH LCR in CRP(IO)/60/2023 <b>WITH</b> <a href="#">CRP(IO)/60/2023</a>	MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA E SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL  SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MR. P BHOWMICK  MS. R CHOUDHURY  MS. R CHOUDHURY	MR. A R DAS  MR. A R DAS  MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS

	<b>WITH</b> <a href="#">I.A.(Civil)/1845/2023</a> in CRP(IO)/60/2023	RABINDRA CHANDRA PAUL, <b>Versus</b> SANCHITA ROY		MS. R CHOUDHURY
39	<b>WITH</b> <a href="#">Crl.Pet./810/2019</a>	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
40	<a href="#">I.A.(Civil)/786/2024</a> in RSA/693/2024	ON THE DEATH OF MOSUR ALI LASKAR HIS LEGAL HEIRS NAMELY ABDUS SUKKUR LASKAR AND ORS <b>Versus</b> ALTAF HUSSAIN LASKAR AND 21 ORS	MR B SINHA MR. H ISLAM	
	<b>WITH</b> <a href="#">RSA/693/2024</a> (Filing Number)	ON THE DEATH OF MOSUR ALI LASKAR HIS LEGAL HEIRS NAMELY ABDUS SUKKUR LASKAR AND ORS <b>Versus</b> ALTAF HUSSAIN LASKAR AND 21 ORS E	MR B SINHA	
41	<a href="#">I.A.(Civil)/787/2024</a> in Mat.App./7603/2023	XXXXXXXX <b>Versus</b> XXXXXXXX	MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	
	<b>WITH</b> <a href="#">Mat.App./7603/2023</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. S P CHOUDHURY	
42	<a href="#">I.A.(Civil)/789/2024</a> in RSA/2358/2024	RAKTIMAVA SWAMI <b>Versus</b> PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. B DEKA MS P BARUAH S AZIZ	MS N T MANPOONG
	<b>WITH</b> <a href="#">RSA/2358/2024</a> (Filing Number)	RAKTIMAVA SWAMI <b>Versus</b> PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA	
<b>HEARING</b>				
43	<a href="#">RSA/260/2014</a> WITH LCR, B/O	RINTY MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2034/2020</a> in RSA/260/2014	RINTY MUSHAHARY AND ANR <b>Versus</b> CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2915/2022</a> in RSA/260/2014	RINTI MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA

44	<b>WITH</b> <a href="#">RSA/43/2015</a>	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1297/2020</a> in RSA/43/2015	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
		<b>STAY MATTERS</b>		
45	<a href="#">CRP/138/2023</a> CAVT. NO.09582/023,	EK SARAN BHAGAWATI SAMAJ AND ANR <b>Versus</b> PRATAP CHANDRA MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	G. DAS (FOR CAVEATOR) J SHARMA (FOR CAVEATOR) MR G KAKOTI (r-2,3,4) MR. P THAKURIA (FOR CAVEATOR) MS. D KHAKHALARY (r- 2,3,4) S MEDHI (FOR CAVEATOR)
46	<a href="#">CRP(IO)/164/2023</a>	SUSHIL KUMAR HARLALKA <b>Versus</b> A) SONESWARI BEY AND 3 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. SURAJIT DAS (R 1,1.1 to 4) MR. P P DAS (R 1,1.1 to 4) MR. P. DEKA (R 1,1.1 to 4)
47	<a href="#">CRP(IO)/333/2023</a>	PARTHA ROY <b>Versus</b> DR. ARUN DEBNATH	MR. S P CHOUDHURY MR B DAS MS B DEVI	MR. D MOZUMDER MR GAURAV R DUTTA MR C GOGOI MR. D MAZUMDAR
48	<a href="#">CRP(IO)/334/2023</a> WITH LCR	THE SONAPUR TEA CO PVT LTD AND ANR <b>Versus</b> PRATAP DEY AND 2 ORS	MR. M KHATANIAR MR. J DEKA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024

21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./732/2024</a> B/O	ARBAZ KHAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
2 <a href="#">Bail Appln./735/2024</a>	MADAN THAKUR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
3 <a href="#">Bail Appln./736/2024</a>	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D J SARMA MR S A BARBHUYAN T A LASKAR	PP, ASSAM
4 <a href="#">Bail Appln./738/2024</a>	JABRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5 <a href="#">Bail Appln./739/2024</a>	NIAJUL ISLAM TALUKDAR @ NIYAJUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
6 <a href="#">Bail Appln./740/2024</a>	MRINAL KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
<b>MOTION</b>			
7 <a href="#">AB/656/2024</a>	RASHIDUL ALI FAKIR <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
8 <a href="#">AB/657/2024</a>	RATAN KAR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI	PP, ASSAM
9 <a href="#">AB/659/2024</a>	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
10 <a href="#">AB/660/2024</a>	PARBIN SULTANA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM

11	<a href="#">AB/662/2024</a>	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM ANR.	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
12	<a href="#">AB/663/2024</a>	DEDSWRANG BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
<b><u>ADMISSION</u></b>				
13	<a href="#">Crl.Pet./569/2018</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHRAFUL ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. S SINHA MR. I ALAM	MR. K C DEKA (R2) MR. K BHATTACHARJEE (R2) MR. M HAQUE (R2) MS B TALUKDAR (R2) PP, ASSAM
14	<a href="#">Crl.Pet./426/2021</a> FIXED	ALOK BARAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
15	<a href="#">W.P.(Crl.)/21/2023</a> FIXED	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2433/2023</a> <b>in</b> W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2434/2023</a> <b>in</b> W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
16	<a href="#">Crl.Pet./910/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NARAYAN PAUL AND ANR. <b>Versus</b> ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA
17	<a href="#">Crl.Pet./959/2023</a> FIXED	HABIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	Ms. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS G.PURI (R-2) MS. R BEGOM (R-2) MR. A DEB (R-2) MR M HOQUE (R-2) MR S RAHMAN (R-2) PP, ASSAM
18	<a href="#">Crl.Pet./1015/2023</a> FIXED	MEHBISH BEGUM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
19	<a href="#">Crl.Pet./1228/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ANKIRA FARHAT AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
20	<a href="#">Crl.Pet./50/2024</a> FIXED	AJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
21	<a href="#">Crl.Rev.P./69/2024</a> FIXED	KHAN ASHRAFUL ALOM <b>Versus</b> BEGUM SAJINA AHMED	MR. R ALI	MR. S ISLAM
<b><u>BAIL HEARING (BA)</u></b>				
22	<a href="#">Bail Appln./3694/2023</a> WITH CASE RECORD(SCANNED COPY)	KRISHNA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
23	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(CASE RECORD), FIXED	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM



24	<a href="#">Bail Appln./4426/2023</a> WITH CASE RECORD(SCANNED COPY) , FIXED	PRAMOD KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
25	<a href="#">Bail Appln./150/2024</a>	MAMTUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
26	<a href="#">Bail Appln./379/2024</a> WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	MD. REZZAKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
27	<a href="#">Bail Appln./475/2024</a> FIXED	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
28	<a href="#">Bail Appln./480/2024</a> FIXED	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
29	<a href="#">Bail Appln./573/2024</a> FIXED	ASHIKUR RAHMAN @ ASHIK IKBAL <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
30	<a href="#">Bail Appln./618/2024</a> WITH OFFICE NOTE, FIXED	TOFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M Z SHAH	PP, ASSAM
31	<a href="#">Bail Appln./630/2024</a> FIXED	SONIKI TARIANG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
32	<a href="#">Bail Appln./640/2024</a> WITH OFFICE NOTE, FIXED	DADUL GHATOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/3418/2023</a> FIXED	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
34	<a href="#">AB/3441/2023</a> FIXED	BIPUL CH ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
35	<a href="#">AB/3758/2023</a> FIXED	JEHERUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
36	<a href="#">AB/3793/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	JEWEL ALI@ JUWAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
37	<a href="#">AB/4140/2023</a> FIXED	MINAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	MR. M ALI MR. M ALI MR J. ISLAM MR J. ISLAM H R KHAN H R KHAN PP, ASSAM
38	<a href="#">AB/5/2024</a> FIXED	BIKROM SINGHA LAHKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
39	<a href="#">AB/324/2024</a> FIXED	DIPANKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
40	<a href="#">AB/384/2024</a> WITH OFFICE NOTE, FIXED	MD ABUL JALIL @ JALIL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
41	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE

**ORDERS**

42	<a href="#">I.A.(CrI.)/562/2022</a> 1 Y 8 M 22 D.:WITH LCR 4 FILES, OFFICE NOTE, B/O <b>in</b> CrI.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
43	<a href="#">CrI.A./402/2023</a> FIXED	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1057/2023</a> <b>in</b> CrI.A./402/2023	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
44	<a href="#">CrI.Pet./717/2023</a> FIXED	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	PP, ASSAM
45	<a href="#">CrI.Pet./47/2024</a> FIXED	RACHNA PURI AND ANR <b>Versus</b> THE STATE OF ASSAM ANR	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM
46	<a href="#">I.A.(CrI.)/199/2024</a> AB 3383/2023(D/O) <b>in</b> AB/3383/2023	ARABJAN NESSA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
47	<a href="#">CrI.Pet./208/2024</a> WITH LCR 2 FILES(SCANNED COPY) , FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
48	<a href="#">CrI.Pet./229/2024</a> FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
49	<a href="#">I.A.(CrI.)/239/2024</a> AB 1904/2023(D/O) <b>in</b> AB/1904/2023	JAHIRUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM

**HEARING**

50	<a href="#">CrI.A./286/2019</a> WITH LCR 5 FILES, FIXED	HANUFA NASRIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S C BISWAS MS A DAS MR. F A HASSAN MR. N MOLLAH	PP, ASSAM
51	<a href="#">CrI.A./185/2020</a> 3 Y 8 M 16 D.:WITH LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/454/2020</a> <b>in</b> CrI.A./185/2020	BIJOY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR <b>Versus</b> BIJOY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA  MR. S SAHU MR J KALITA	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/6056/2021</a>	KAMAL UDDIN AND 9 ORS <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	MR H GUPTA (R-3,4) ASSTT.S.G.I. SC, FINANCE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
3	<a href="#">WP(C)/1294/2017</a>	RAHUL AMEEN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR G J SHARMA MS.M AHMED MS.P SHARMA MD.A KUDDUS	GA, ASSAM
4	<a href="#">WP(C)/5029/2017</a> FIXED	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3048/2017</a> <b>in</b> <a href="#">WP(C)/5029/2017</a>	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
5	<a href="#">WP(C)/6101/2017</a> B/O	ANIMA DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S SAIKIA MR. D K BAGCHI	GA, ASSAM MR. N K HALOI(R-5) MR. K M HASSAN R-5
6	<a href="#">WP(C)/6399/2017</a>	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R

7	<a href="#">WP(C)/6966/2017</a> FIXED	FAKAR UDDIN MAZUMDER and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S ROY MR.M H LASKAR	MR.C BARUAH(SC, NATIONAL HIGHWAY AUTHORITY) GA, ASSAM C.G.C. MR.M PHUKAN(R- 1&2) ASSTT.S.G.I.
8	<a href="#">WP(C)/7675/2017</a> FIXED	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
9	<a href="#">WP(C)/3121/2018</a> FIXED	BANESWAR MAHILI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. M R LASKAR	MR. S CHAUHAN (R5-7) MR. A R SHOME (R5-7) MR. P MAZUMDER (R5-7) SC, FOREST
10	<a href="#">WP(C)/7548/2018</a> FIXED	CHERIDEO PURBUT TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	I HASIEB MR H RAHMAN MR. P P DUTTA	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/420/2019</a> FIXED	TEZPUR IDDGAH COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
12	<a href="#">WP(C)/5068/2020</a> B/O	LILIMAI BARUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	GA, ASSAM SC, NHAI SC, REVENUE
13	<a href="#">WP(C)/2979/2021</a> FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D MAZUMDER MR N DUTTA MR. N SARKAR MR. N SARKAR MR P K BASU MR N M DEKA	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
14	<a href="#">WP(C)/4519/2021</a> FIXED	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	MR A R BHUYAN (R8) GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) MR N Z CHOUDHURY (R8) MRS. J BEGUM (R8) MR S ABDULLAH (R8) MS. Y AKHTAR (R8) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1655/2021</a> <b>in</b> WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
15	<a href="#">WP(C)/5600/2021</a>	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1805/2021</a> <b>in</b> WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
16	<a href="#">WP(C)/5472/2021</a>	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
17	<a href="#">WP(C)/2285/2022</a>	M/S BN INFRAPROJECTS LLP <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI ASSTT.S.G.I.
18	<a href="#">WP(C)/2750/2022</a>	RAJDEEP DAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. F E CHOUDHURY MS D DEORI	GA, ASSAM
19	<a href="#">WP(C)/3218/2022</a>	M/S D K TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MS S KAKATI	GA, ASSAM

20	<a href="#">WP(C)/5196/2022</a> FIXED	KARTICK SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM
21	<a href="#">WP(C)/7681/2022</a>	SARITA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
22	<a href="#">WP(C)/8172/2022</a>	UMASHANKAR SHARMA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
23	<a href="#">WP(C)/8360/2022</a> B/O	ABU SAYED MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	<b>WITH</b>			
24	<a href="#">WP(C)/6521/2023</a>	ABU SAYED MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, IWT
25	<a href="#">WP(C)/913/2023</a>	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
26	<a href="#">WP(C)/1515/2023</a>	MONJURUL HAQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
27	<a href="#">WP(C)/1550/2023</a>	MUSLHA UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
28	<a href="#">WP(C)/1562/2023</a> FIXED	DEBEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/146/2024</a> in WP(C)/1562/2023	NATIONAL HIGH-WAY AUTHORITY OF INDIA <b>Versus</b> DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD
29	<a href="#">WP(C)/1857/2023</a>	ANJUM ARA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
30	<a href="#">WP(C)/2404/2023</a> FIXED	TOWAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MD. I H KHAN MR K ISLAM	GA, ASSAM MS G HAZARIKA (R-2) MR. S BARUAH R-1, R-3, R-4, R-5 & R-6) DY.S.G.I. MR. R.K.D. CHOUDHURY (R-7) SC, REVENUE & DM DEPARTMENT
31	<a href="#">WP(C)/2822/2023</a>	JYOTI PRASAD KEOT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
32	<a href="#">WP(C)/3943/2023</a> B/O	ZAKIR HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	MR. SURAJIT DAS (R-5) GA, ASSAM MR. P P DAS (R-5)
33	<a href="#">WP(C)/5009/2023</a>	JAHANGIR ALI SHAIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
34	<a href="#">WP(C)/415/2024</a>	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT

**BAIL HEARING**

35	<a href="#">AB/4341/2023</a> FIXED	MD JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Cont.Cas(C)/577/2014</a> FIXED, WITH WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN <b>Versus</b> GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
37	<a href="#">WP(C)/8675/2019</a> FIXED	LAKHIMAI DEKA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MD. B HUSSAIN MR. P B MAZUMDER	GA, ASSAM MR. S SARMA MR. T K BHUYAN MR. S K DEKA ASSTT.S.G.I. MR. A GAUTAM
38	<a href="#">WP(C)/4539/2021</a>	RAJESH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
39	<a href="#">WP(C)/4650/2021</a>	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR. I H SAIKIA (R6) MR. K KALITA (R6) MR K KASHYAB (R6) MS L HMAR SR. GA, ASSAM MR. L M RAHMAN (R6)
40	<a href="#">WP(C)/6601/2021</a>	BIRBAL RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
41	<a href="#">WP(C)/1965/2022</a>	ANAMIKA SOCIAL WELFARE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
42	<a href="#">I.A.(Civil)/3063/2022</a> FIXED in WP(C)/2639/2014 <b>WITH</b> <a href="#">WP(C)/2639/2014</a>	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
	<b>WITH</b>	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
43	<a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
	<b>WITH</b>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
44	<a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	<a href="#">WP(C)/6460/2022</a>	RINKU NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
46	<a href="#">Cont.Cas(C)/541/2023</a>	SULEKA AHMED <b>Versus</b> AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	

47	<a href="#">WP(C)/3926/2023</a> B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
48	<a href="#">WP(C)/6908/2023</a>	RAFINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
49	<a href="#">WP(C)/631/2024</a> FIXED	MD. MOKIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	ASSTT.S.G.I.
50	<a href="#">WP(C)/679/2024</a> FIXED	MOHAN BHADUR KARKI DARJJI @ MOHAN BHADUR DARJJI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	
51	<a href="#">I.A.(Civil)/712/2024</a> in WP(C)/357/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION (NHIDCL) <b>Versus</b> MOKSED ALI,	MR. C BARUAH,CGC	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED
	<b>WITH</b> <a href="#">WP(C)/357/2024</a>	MOKSED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
		<b>HEARING</b>		
52	<a href="#">WP(C)/4072/2015</a> FIXED	KARTIK MAZUMDAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	<b>WITH</b> <a href="#">I.A./1357/2016</a> in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024



12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./535/2024</a>	MD. SAKIR AHMED @ MD. SAKIR AHAMED <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
2	<a href="#">Bail Appln./603/2024</a>	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
3	<a href="#">Bail Appln./607/2024</a>	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAGCHI MS. N A CHETIA P. NAIDING	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/456/2024</a>	ROHUL AMIN @ RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./3901/2023</a> FIXED	MUKUT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
6	<a href="#">Bail Appln./527/2024</a> FIXED	MAJAHARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S SARMA HAZARIKA MS S BEGUM MS N SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



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### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/572/2023</a> FIXED	AKHTAR HUSSAIN <b>Versus</b> MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
2 <a href="#">WP(C)/95/2024</a> B/O	DR. DIPANKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU
3 <a href="#">Cont.Cas(C)/130/2024</a>	BAHARUL ISLAM <b>Versus</b> BHABESH DEKA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
4 <a href="#">Cont.Cas(C)/132/2024</a>	TARUN CH BARMAN <b>Versus</b> NARAYN KONWAR, IAS AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
5 <a href="#">Cont.Cas(C)/134/2024</a>	MD. JAHIDUL ISLAM AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR. M S MONDAL	
6 <a href="#">Cont.Cas(C)/136/2024</a>	ANU KUMAR YADAV <b>Versus</b> NARAYN KONWAR, IAS	MR. M KHAN MS J AKTAR	
7 <a href="#">Cont.Cas(C)/137/2024</a>	SOMA HAZARIKA AND 2 ORS. <b>Versus</b> MANJIT BRAHMA, ACS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	
8 <a href="#">WP(C)/636/2024</a>	JAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL
9 <a href="#">WP(C)/665/2024</a>	NURAL ALAM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
10 <a href="#">WP(C)/1403/2024</a>	KHARGESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A NATH MR. N J MEDHI	SC, HIGHER EDU

11	<a href="#">WP(C)/1413/2024</a>	SATESWAR BRAHMA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/1428/2024</a>	HITEN CHANDRA PATGIRI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, EDU SC, FINANCE
13	<a href="#">WP(C)/1432/2024</a>	UTPAL PHUKAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P C GOSWAMI MR. P P DAS	SC, CBSE
14	<a href="#">WP(C)/1445/2024</a>	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
15	<a href="#">WP(C)/1446/2024</a>	ANIL TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. D CHETIA	SC, SEC. EDU.
16	<a href="#">WP(C)/1448/2024</a>	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
17	<a href="#">WP(C)/1449/2024</a>	NAGENDRA CHANDRA BARMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
18	<a href="#">I.A.(Civil)/529/2024</a> in <a href="#">WP(C)/4602/2023</a>	HATEM ALI KHAN <b>Versus</b> ALEP UDDIN AHMED AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4602/2023</a>	ALEP UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6)
19	<a href="#">I.A.(Civil)/734/2024</a> in <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/194/2022</a>	MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
20	<a href="#">I.A.(Civil)/672/2024</a> in <a href="#">Cont.Cas(C)/488/2023</a>	BIDYUT JYOTI BORA <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS A	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/488/2023</a>	BIDYUT JYOTI BORA <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
21	<a href="#">I.A.(Civil)/742/2024</a> in <a href="#">Cont.Cas(C)/633/2022</a>	SYED MOHBUBUL MAJID <b>Versus</b> DR. BIJOYA CHOUDHURY AND 6 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">Cont.Cas(C)/633/2022</a>	SYED MOHBUBUL MAJID <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM MRS. D DAS BARMAN MR S M T CHISTIE (R-5) SC, SEC. EDU. SC, AGA

**ADMISSION**

22	<a href="#">WP(C)/2542/2020</a>	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
23	<a href="#">WP(C)/3615/2020</a>	MAINUL HAQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM J U AHMED (R5, R6) MR. R K MUSHAHARY (R5, R6) MR S R NAWAZ (R5, R6) SC, SEC. EDU.
24	<a href="#">WP(C)/2879/2021</a>	ARATI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	SC, HIGHER EDU SC, N C T E
25	<a href="#">WP(C)/6390/2021</a>	SUNITA KAKATI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA A N HUSSAIN MS F BEGUM	GA, ASSAM MR S M T CHISTIE (R-1,3,4,6) MR. S R BORUAH (R-5) MR A CHALIHA (R-2) SC, SEC. EDU. SC, FINANCE
26	<a href="#">WP(C)/6992/2021</a>	DIPANKER BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR S BORTHAKUR (r-6,7) MR H P NEPAL (r-6,7) MR P H KONWAR (r-6,7) SC, SEC. EDU.
27	<a href="#">WP(C)/319/2022</a>	ABDUL HANIF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI	SC, SEC. EDU.
28	<a href="#">WP(C)/3898/2022</a>	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
29	<a href="#">WP(C)/6770/2022</a> FIXED	DR. BINOY CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1399/2023</a> in WP(C)/6770/2022	DR. BINOY CHANDRA SARMA, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G PATHAK	SC, HIGHER EDU SC, AG SC, FINANCE
30	<a href="#">WP(C)/1824/2023</a> B/O	MRS. URIREI SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHAKRABORTY MS D MAHANTA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2047/2023</a> in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, <b>Versus</b> MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.
31	<a href="#">WP(C)/3779/2023</a>	RUPAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
32	<a href="#">WP(C)/4095/2023</a> B/O	HOBIBAR RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
	<b>WITH</b> <a href="#">WP(C)/4098/2023</a>	SHAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
34	<a href="#">WP(C)/5962/2023</a> B/O	ABDUL SAFIT MIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE

**ORDERS**

35	<a href="#">Cont.Cas(C)/30/2018</a> B/O	KAMAL SAJATI <b>Versus</b> R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRAVORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN
36	<a href="#">Review.Pet./43/2018</a> IN WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
37	<a href="#">Review.Pet./131/2018</a> IN WP(C)/3952/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
38	<a href="#">Review.Pet./134/2018</a> IN WP(C)/4256/2009 (D/O)	THE STATE OF ASSAM <b>Versus</b> BIPUL BARUAH	MR P N SARMA MR. D SAIKIA MR. A DEKA	
39	<a href="#">Cont.Cas(C)/424/2020</a> FIXED	SMT. RINA PAUL <b>Versus</b> SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
40	<a href="#">Cont.Cas(C)/492/2020</a>	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
41	<a href="#">Cont.Cas(C)/480/2021</a>	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
42	<a href="#">WP(C)/3157/2021</a>	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> <b>in</b> WP(C)/3157/2021	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
43	<a href="#">Review.Pet./54/2022</a> IN WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
44	<a href="#">Cont.Cas(C)/89/2022</a>	NAZRUL ISLAM LASKAR <b>Versus</b> B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
45	<a href="#">Cont.Cas(C)/245/2022</a> FIXED	SHAHJAHAN ALI <b>Versus</b> SURANJANA SENAPATI	MR J ISLAM	MR S M T CHISTIE
46	<a href="#">Cont.Cas(C)/764/2023</a>	BIPRO BHUSAN GOSWAMI AND 8 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	

47	<a href="#">WP(C)/5905/2023</a> FIXED, WITH WP(C)/1949/2020 (D/O)	HEMANTA KUMAR TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
48	<a href="#">Cont.Cas(C)/17/2024</a> B/O	JIBAN CH BARMAN AND ANR <b>Versus</b> NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-4,8,9) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8)
49	<a href="#">WP(C)/126/2024</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
	<b>WITH</b>			
50	<a href="#">WP(C)/1949/2021</a>	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
	<b>WITH</b>			
51	<a href="#">WP(C)/2083/2021</a>	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
52	<a href="#">I.A.(Civil)/782/2024</a> in WP(C)/1052/2024	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
	<b>WITH</b>			
	<a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

#### [MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./53/2018</a> WITH LCR, B/O	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI GAUTOMI RAJBHOR and ANR	MRS. L SHARMA MD.M H RAJBARBHUIYAN MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. R DEV MR J JOHN MS. R CHETRI	MR. S CHAUHAN MR. J U N M LASKAR MR. A M BARBHUIYA MS. K DEVI MR. J ISLAM MR. A A R KARIM MS. R BARUAH MS. K DAS MR. P MAZUMDER
	<b>WITH</b> <a href="#">CO/17/2018</a> in MACApp./53/2018	SMTI GAUTOMI RAJBHOR <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A TALUKDAR MR. K K BHATTA MR. R DEV MS. L SARMA MS. L SARMA
2	<a href="#">MACApp./99/2024</a>	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED <b>Versus</b> SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/681/2024</a> in MACApp./99/2024	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED <b>Versus</b> SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
3	<a href="#">MACApp./101/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ATABULLA DILOWAR @ DILBAR AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/735/2024</a> in MACApp./101/2024	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ATABULLA DILOWAR @ DILBAR AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
4	<a href="#">MACApp./102/2024</a>	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> PUSPANJALI BORAH AND ORS	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/736/2024</a> in MACApp./102/2024	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> PUSPANJALI BORAH AND ORS	MR. R C PAUL	

5	<a href="#">MACApp./103/2024</a>	JESWIN RONGPI <b>Versus</b> MADAN DEB NATH AND 2 ORS.	MR D K KALITA MR. K K PARASAR	
6	<a href="#">MACApp./104/2024</a>	ANOWARA KHATUN <b>Versus</b> THE NEW INDIA ASSURANCE CO. AND ANR.	MR. S AHMED MS. J BORAH MS. M. KHATUN MS N AKTAR	
7	<a href="#">MACApp./111/2024</a>	ABDUL KADER <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. S AHMED MS. M. KHATUN P KALITA	
<b>ORDERS</b>				
8	<a href="#">I.A.(Civil)/901/2016</a> in <a href="#">MACApp./13487/2022</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 2 ORS,	MR.A SAHAD MR.J B SAIKIA MR.D HALOI MR.S A HUSSAIN MS.A DEKA	MR.S C KEYALR- 1and2 MS.P BARUAH(R- 1&2) MS.G SARMAH(R- 1&2)
	<b>WITH</b> <a href="#">MACApp./13487/2022</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 3 ORS,		
9	<a href="#">MACApp./205/2017</a> WITH LCR, WITH OFFICE NOTE	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PRIYASON SAHU and 2 ORS	MS.N MODI MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA (R1)
10	<a href="#">I.A.(Civil)/540/2021</a> WITH LCR in <a href="#">MFA/49/2014</a> <b>WITH</b> <a href="#">MFA/49/2014</a>	SMT. MANJULA CHOUDHURY <b>Versus</b> SMT. SITALA CHOUDHURY AND ANR	MR. S P ROY	MRS. A GAYAN
		SMT. SITALA CHOUDHURY, <b>Versus</b> SMT. MANJULA CHOUDHURY and ANR,	MRS A GAYAN MR.I HAQUE MR.S SINGHA	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MRSP R MAHANTA(R-2) MR.R P N SINGH
11	<a href="#">I.A.(Civil)/664/2024</a> WITH LCR, B/O in <a href="#">MACApp./537/2018</a> <b>WITH</b> <a href="#">MACApp./537/2018</a>	NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD	MR. M TALUKDAR	MR. S DUTTA
		NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA MR. R A HAZARIKA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2096/2018</a> in <a href="#">MACApp./537/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA MR. R A HAZARIKA	
12	<a href="#">I.A.(Civil)/730/2024</a> in <a href="#">MACApp./2619/2024</a> <b>WITH</b> <a href="#">MACApp./2619/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAMANI THAKURIA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAMANI THAKURIA AND 4 ORS E	MS. R D MOZUMDAR	
13	<a href="#">I.A.(Civil)/731/2024</a> in <a href="#">MACApp./1145/2024</a> <b>WITH</b> <a href="#">MACApp./1145/2024</a> (Filing Number)	MD ABDUL HUSSAIN <b>Versus</b> SULEMAN HUSSAIN AND 2 ORS	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	
		MD ABDUL HUSSAIN <b>Versus</b> SULEMAN HUSSAIN AND 2 ORS (A)	MR. K BHATTACHARJEE	

14	<a href="#">I.A.(Civil)/750/2024</a> in MACApp./2643/2024	MONOWAR HUSSAIN <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS	MR. T R SARMA MR. H S BORAH MR. A K ROY MR M KASHYAP	
	<b>WITH</b> <a href="#">MACApp./2643/2024</a> (Filing Number)	MONOWAR HUSSAIN <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS H	MR. T R SARMA	
15	<a href="#">I.A.(Civil)/754/2024</a> in MACApp./2224/2024	DEBAJITA @ GHUNESA PEGU <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD AND ANR	B R DAS MS M BHARATI	
	<b>WITH</b> <a href="#">MACApp./2224/2024</a> (Filing Number)	DEBAJITA @ GHUNESA PEGU <b>Versus</b> THE NEW INDIA ASSURANCE COM LTD AND ANR B	B R DAS	
16	<a href="#">I.A.(Civil)/769/2024</a> WITH LCR, B/O in MACApp./19/2022	ALOKA BAISHNAB AND 3 ORS. <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. H	MR. M TALUKDAR	MR. K K BHATTA
	<b>WITH</b> <a href="#">MACApp./19/2022</a>	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> ALOKA BAISHNAB AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR. M TALUKDAR (R- 1,2,3,4) MR. A SHAKIL (R-1,2,3,4)
17	<a href="#">I.A.(Civil)/781/2024</a> in MFA/1992/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ASHAB UDDIN @ ASHAB UDDIN AHMED AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/1992/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ASHAB UDDIN @ ASHAB UDDIN AHMED AND ANR. H	MS. R D MOZUMDAR	
18	<a href="#">I.A.(Civil)/792/2024</a> in MFA/1994/2024	ORIENTAL INSURANCE COMAPANY LTD. <b>Versus</b> JOYBALA LANGTHASA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/1994/2024</a> (Filing Number)	ORIENTAL INSURANCE COMAPANY LTD <b>Versus</b> JOYBALA LANGTHASA AND ANR. A	MS. R D MOZUMDAR	
19	<a href="#">I.A.(Civil)/796/2024</a> in MACApp./15921/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SOMA SEN GUPTA AND 2 ORS.	MRS. S ROY MS F N ZAMAN	
	<b>WITH</b> <a href="#">MACApp./15921/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SOMA SEN GUPTA AND2 ORS. F	MRS. S ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/461/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SOMA SEN GUPTA AND2 ORS. F	MRS. S ROY	
20	<a href="#">I.A.(Civil)/797/2024</a> in MFA/2193/2024	MUNNI SAHA @ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
	<b>WITH</b> <a href="#">MFA/2193/2024</a> (Filing Number)	MUNNI SAHA@ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR H	MR. R K JAIN	
21	<a href="#">I.A.(Civil)/800/2024</a> in MACApp./13578/2023	OMAR FARUK KHAN <b>Versus</b> MAGMA HDI GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. S AHMED MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	

**WITH**  
[MACApp./13578/2023](#)  
(Filing Number)

OMAR FARUK KHAN  
**Versus**  
MAGMA HDI GENERAL INSURANCE CO.  
LTD. AND 2 ORS. A

MR. S AHMED

22 [I.A.\(Civil\)/802/2024](#)  
in [MACApp./15871/2023](#)

ORIENTAL INSURANCE COMPANY LTD.  
**Versus**  
PRADIP DUTTA AND 3 ORS.

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

**WITH**  
[MACApp./15871/2023](#)  
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
PRADIP DUTTA AND 3 ORS. F

MS. R D MOZUMDAR

**HEARING**

23 [MFA/4/2013](#)  
PART-HEARD, WITH LCR, FIXED

UNION OF INDIA  
**Versus**  
M/S KAVITA SALT SUPPLIERS

MS.M CHATTERJEE  
MS.U CHAKRABORTY  
SC, NF RLY

MR.K P MAHESWARI  
MR.A GOYAL  
MR.B MAHESHWARI

24 [MACApp./183/2016](#)  
WITH LCR

RIPU BORGHAIN  
**Versus**  
SADHANA SAHA AND 5 ORS

MR.D P CHALIHA  
MR.M RANA  
MS.A MAHANTA  
MR.U P CHALIHA

MR J JOHN  
MR J JOHN  
MR. A K GUPTA  
MR. R S MISHRA

**WITH**  
[I.A.\(Civil\)/815/2016](#)  
in [MACApp./183/2016](#)

RIPU BORGHAIN  
**Versus**  
SADHANA SAHA AND ORS

MR.D P CHALIHA  
MR.M RANA  
MS.A MAHANTA  
MR.U P CHALIHA

25 [MACApp./164/2023](#)  
WITH LCR

UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
RINA DEVI AND 4 ORS.

MR. A J SAIKIA  
MS N RABHA  
MR. S. PEGU

MR P K SARMA (R-2,3)  
MR R S CHAUHAN (R-2,3)  
MR S H SIKDAR (R- 4)  
MR. S HAQUE (R- 4)  
S YESMIN (R- 4)  
MS S ABDULLAH (R- 4)

**WITH**  
[I.A.\(Civil\)/3711/2023](#)  
in [MACApp./164/2023](#)

RINA DEVI AND 2 ORS.  
**Versus**  
UNITED INDIA INSURANCE CO. LTD.

MR P K SARMA  
MR R S CHAUHAN

MR. A SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
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21)	MR M Z AHMED	13-03-2024	To	15-03-2024

22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./734/2024</a> B/O	TAJER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MD. K ISLAM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Tr.P.(CrI.)/15/2024</a>	SMTI. RAVINDER KAUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
3	<a href="#">Crl.Rev.P./86/2024</a> FIXED	BIR KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/237/2024</a> in Crl.Rev.P./86/2024	BIR KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
4	<a href="#">Crl.Rev.P./93/2024</a>	MD. MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
5	<a href="#">Crl.Pet./140/2024</a> FIXED	HASNA BANU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR SARFRAZ NAWAZ MR. A Z AHMED	PP, ASSAM
6	<a href="#">Crl.Pet./217/2024</a>	ROJY AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
7	<a href="#">Crl.Pet./274/2024</a>	KRISHNA KANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
8	<a href="#">Crl.Pet./275/2024</a>	JHANTU SAHA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
9	<a href="#">Crl.Pet./276/2024</a>	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
10	<a href="#">Crl.Pet./277/2024</a>	RAJIB JAMAL @ PRATAP KR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR B KALITA	PP, ASSAM

11	<a href="#">AB/504/2024</a>	KAMRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
12	<a href="#">AB/506/2024</a>	DHAIRJYA RAM DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
13	<a href="#">AB/512/2024</a> B/O	SHAKIL REZBI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	<a href="#">AB/636/2024</a>	MAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
15	<a href="#">AB/637/2024</a>	REZAUL ISLAM KHAN @ RAJIB AND ANR. <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
16	<a href="#">AB/650/2024</a>	MAINUL HOQUE BARBHUIYA @ MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR A MALEK	PP, ASSAM
17	<a href="#">AB/651/2024</a>	AFTAB ALI AHSAN @ ABTAB ALI AHSAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	PP, ASSAM
18	<a href="#">AB/653/2024</a>	KANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
19	<a href="#">AB/661/2024</a>	SHAKIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
20	<a href="#">AB/664/2024</a>	SAHAJAHAN ALI @ SAHAJAHAN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
21	<a href="#">AB/665/2024</a>	JAKIR AHMED @ ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
22	<a href="#">AB/666/2024</a>	ABU MOSTAFA SHEIKH @ MOSTAFA RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
<b><u>ADMISSION</u></b>				
23	<a href="#">Tr.P.(CrI.)/20/2022</a> FIXED	PRABHAT RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
24	<a href="#">CrI.Pet./1224/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	NABAJIT PAUL AND 3 ORS. <b>Versus</b> SMT. TUMPA PAUL (DEY)	MR. N ZAMAN MR. S K JAIN	MS. S CHAKRABORTY
25	<a href="#">CrI.Pet./92/2023</a> FIXED	KAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

26	<a href="#">Crl.Pet./673/2023</a>	AZIZULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. A M BORA (R-2) MR. N C DAS (R-2) MS. M DEVI (R-2) MR. A DAS (R-2) MS M BORAH (R-2) MS. C CHOUDHURY (R-2) MR. V A CHOWDHURY (R-2) PP, ASSAM
27	<a href="#">Crl.A./26/2024</a>	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/89/2024</a> <b>in</b> Crl.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
28	<a href="#">Crl.A./71/2024</a>	ANANDA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
29	<a href="#">Crl.A./73/2024</a>	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/251/2024</a> <b>in</b> Crl.A./73/2024	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
<b>BAIL HEARING (BA)</b>				
30	<a href="#">Bail Appln./635/2024</a> FIXED	AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
31	<a href="#">Bail Appln./638/2024</a> FIXED	RUSHAN AHMED @ MADAI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING</b>				
32	<a href="#">AB/3815/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. MEHBOOB ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/45/2024</a> <b>in</b> AB/3815/2023	ABDUL HANNAN, <b>Versus</b> MD. MEHBOOB ALAM LASKAR	MR. K A MAZUMDER MR E AHMED	MR A KHANIKAR PP, ASSAM
33	<a href="#">AB/4098/2023</a> FIXED	RAJARSHI TARAT <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
34	<a href="#">AB/108/2024</a> FIXED	SATINDER PAL BHATIA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
35	<a href="#">AB/133/2024</a> FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
36	<a href="#">AB/253/2024</a> FIXED	KHUDEJA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
37	<a href="#">AB/258/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. BHAIJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
38	<a href="#">AB/331/2024</a> FIXED	KAJIMUDDIN MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A U AHMED MS. H SARMA	MR. M A I HUSSAIN PP, ASSAM



39	<a href="#">AB/446/2024</a> FIXED	KANGKAN PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR S N KRISHNATRAYA MR N RAY	PP, ASSAM
40	<a href="#">AB/568/2024</a> FIXED	SAHAJAHAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">I.A.(CrI.)/272/2020</a> FIXED in CrI.A./7878/2019	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./7878/2019</a> (Filing Number)	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR		
	<b>WITH</b> <a href="#">CrI.L.P./32/2020</a>			
42	<a href="#">CrI.A./400/2023</a> WITH OFFICE NOTE, LCR 3 FILES	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
43	<a href="#">I.A.(CrI.)/434/2023</a> B/O in CrI.Rev.P./5134/2023	ATUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./5134/2023</a> (Filing Number)	RATAN SARMA <b>Versus</b> NABAJYOTI PHUKAN	MR. M HUSSAIN MD A WADUD MR S H MONDAL MR J HUSSAIN	MR. D BARUAH MR W TERON MS S K GUPTA
44	<a href="#">CrI.A./456/2023</a> O Y 7 M 6 D :WITH OFFICE NOTE, LCR 4 FILES	RATAN SARMA <b>Versus</b> NABAJYOTI PHUKAN E	MR. M HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(CrI.)/1197/2023</a> in CrI.A./456/2023	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
45	<a href="#">I.A.(CrI.)/971/2023</a> WITH OFFICE NOTE, LCR 4 FILES in CrI.A./331/2023	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./331/2023</a>	LANAHMAI STEPHEN THINGAO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
46	<a href="#">CrI.Pet./1094/2023</a>	LANAHMAI STEPHEN THINGAO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
47	<a href="#">CrI.Pet./1105/2023</a>	HRISHIKESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
48	<a href="#">CrI.Pet./1108/2023</a>	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./1108/2023</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1022/2023</a> in CrI.Pet./1108/2023	ZAKIR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S U AHMED	PP, ASSAM
49	<a href="#">CrI.Pet./1295/2023</a> B/O	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM

50	<a href="#">Crl.Pet./98/2024</a> FIXED	SHAHNAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GAUR MS. M GAUR	PP, ASSAM
51	<a href="#">I.A.(Crl.)/173/2024</a> B/O in Crl.Rev.P./921/2024	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./921/2024</a> (Filing Number)	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR. A M AHMED	
<b>HEARING</b>				
52	<a href="#">Tr.P.(Crl.)/18/2022</a> WITH LCR 2 FILES, FIXED	BINAY DEOGAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
15)	MR B PRASAD	13-03-2024	To	14-03-2024
16)	MR. O P BHATI	11-03-2024	To	07-04-2024
17)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
18)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGHAIN	13-03-2024	To	17-03-2024
21)	MR M Z AHMED	13-03-2024	To	15-03-2024
22)	MS. B DUTTA	13-03-2024	To	15-03-2024
23)	MR. A M DUTTA	13-03-2024	To	15-03-2024